

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO.334/2023

IN THE MATTER OF:

NARESH CHOUDHARY

... APPLICANT

VERSUS

UNION OF INDIA & ORS.

... RESPONDENTS

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DATE: 29.08.2024

PLACE: NEW DELHI

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

ORIGINAL APPLICATION NO.334/2023

TO,

THE REGISTRAR,

THE NATIONAL GREEN TRIBUNAL,

PRINCIPAL BENCH, FARIDKOT HOUSE,

COPERNICUS MARG, NEW DELHI – 110001.

E-MAIL: JUDICIAL-NGT@GOV.IN

STATUS REPORT IN COMPLIANCE OF HON'BLE NGT ORDER DATED
04.03.2024 ON BEHALF OF DY. CONSERVATOR OF FORESTS (CENTRAL)
APROPOS TO HON'BLE NGT ORDER IN O.A. 334/2023 TITLED AS "NARESH
CHAUDHARY VERSUS UNION OF INDIA & ORS."

MOST RESPECTFULLY SHOWETH:

I, Anamika, W/o Jatin Narwal, aged about 37 years, posted as the Deputy Conservator of Forests, Central Division, Govt. of NCT of Delhi, do hereby solemnly affirm and state as under:

1. That I am well conversant with facts of the present case and as such am duly authorized and competent to affirm the present Status Report in my official capacity.
2. At the outset, it is most respectfully and humbly stated that the Department of Forests, GNCTD has the utmost regard and respect for the Hon'ble Tribunal and has in the past, as also the present instance done and will continue to do everything in its power to ensure compliance of the directions issued by this Hon'ble Tribunal.

3. That the present status report is being filed in compliance of Hon'ble NGT (Principal Bench) order dated 04.03.2024 in O.A. 334/2023 titled as "***Naresh Chaudhary Versus Union of India & Ors.***" apropos to the compensatory plantation carried out by the PWD and as per the directions passed by the Hon'ble Tribunal, the following directions were passed: -

"4. Let all the particulars relating to the criteria and parameters which were considered while granting the permission for transplantation be placed on record by the concern authority, specifically PWD which had sent the proposal and the Forest Department which had granted the permission. So far as, survival of the compensatory plantation in lieu of tree felled is concerned, clear status be placed on record by the Forest Department disclosing that in pursuance to the felling permission granted in this matter, number of trees which were planted as compensatory plantation, time and place of plantation and the current status of survival of plantation and also the expenditure incurred thereupon" (emphasis added)

RE: SUBMISSION AS PER RECORD

1. It is respectfully submitted that following permissions were granted for total 28 trees (felling of 9 trees and transplanting of 19 trees):

Sl. No.	Permission granted for tree felling / transplantation	Notices issued (if any)
1	Permission for transplantation of 09 trees (3 Mangoes, 2 Amla, 2 Citrus and 2 Karipatta) from 6, Flag Staff Road, Civil Lines, Delhi-54 was issued to "The Executive Engineer, Central & New Delhi Building (M-323), Public Works Department, A Block, 1 st Floor, Vikas Bhawan-II, Nr. Metcalf House,	Notice No. 09/NFD /TC/Felling/2020-21/ 7055-57 dated 18.02.2022 (annexed herewith as Annexure II) was issued after a period of more than 15 months, due to non-receipt of any report on transplantation of such 9 trees from the PWD. However, no further action was taken till filing of this OA on

	Upper Bela Road, Delhi – 110054” vide D/o Forest and Wildlife’s letter No. 09/NFD/TC/Felling/2020-21/989- 90 dated 10.11.2020 (annexed herewith as Annexure I)	02.05.2023.
2	Permission for transplantation of 02 trees of Mango from 6, Flag Staff Road, Civil Lines, Delhi-54 was issued to “The Executive Engineer, Central & New Delhi Building (M-323), Public Works Department, A Block, 1 st Floor, Vikas Bhawan-II, Nr. Metcalf House, Upper Bela Road, Delhi – 110054” vide D/o Forest and Wildlife’s letter No. 19/NFD/TC/Felling/2020-21/1083- 84 dated 04.01.2021 (annexed herewith as Annexure III)	No further action was taken till filing of this OA on 02.05.2023.
3	Permission for felling of 06 trees of Bottle Palm from 6, Flag Staff Road, Civil Lines, Delhi-54 was issued to “The Executive Engineer, Central & New Delhi Building (M-323), Public Works Department, A Block, 1 st Floor, Vikas Bhawan-II, Nr. Metcalf House, Upper Bela Road, Delhi – 110054” vide D/o Forest and Wildlife’s letter No. 13/CFD/TC/Felling/2021-22/2355- 57 dated 17.08.2021 (annexed herewith as Annexure IV)	Notice No. 13/CFD/TC /Felling/2021- 22/7049-51 dated 18.02.2022 (annexed herewith as Annexure V) was issued after a period of more than 6 months, due to non-receipt of any report from the PWD on compensatory plantation of 60 trees in lieu of felling of such 6 trees. Another notice No. 13/CFD/TC /Felling/2021-22/257 dated 13.04.2023 (annexed herewith as Annexure VI) was issued after another period of about 14 months, due to non-receipt of any report from the PWD on compensatory

		<p>plantation of 60 trees in lieu of felling of such 6 trees. However, no further action was taken till filing of this OA on 02.05.2023.</p>
4	<p>Permission for transplantation of 4 trees and felling of 02 trees from 45-47 Rajpur Road was issued to "<i>The Ex. Engg. PWD, M-323, A-Block, 1st Floor, Vikas Bhawan-II, Near Metcalf House, Upper Bela Road, Delhi-110054</i>" vide D/o Forest and Wildlife's letter No. 44/CFD/TC/Online/Felling/2021-22/7521-23 dated 28.02.2022.</p>	<p>While the Ex. Engineer PWD applied for the permission for transplantation of 4 trees and felling of 02 trees from 45-47 Rajpur Road, however, PWD officials damaged such trees prior to receipt of any permission from the D/o Forest and Wildlife. When the official of the D/o Forest and Wildlife visited the site on 25.02.2022 for inspection before grant of such permission, tree offence was reported by the inspection officer on 25.02.2022 as per his inspection report dated 25.02.2022 (annexed herewith as Annexure VII) for exposing roots of 6 trees at site. However, instead of taking action against such tree offence, permission was accorded by the then officers / officials of the D/o Forest and Wildlife on 28.02.2022.</p> <p>On the same day i.e. 28.02.2022, a Notice No. DCF(C)/DPTA/Offence/21-22/7551 dated 28.02.2022 (annexed herewith as Annexure VIII) for such tree offence at same site was sent to a wrong address viz. "<i>The Ex.</i></p>

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Eng. Maintenance Department, Lok Nayak Hospital, New Delhi-02". Further, reminders for tree offence were issued vide No. DCF(C)/DPTA/offence/21-22/5555-56 on 02.11.2022 (annexed herewith as **Annexure IX**) and vide No. 44/DCF(C)/DPTA/offence/21-22/1135 on 02.05.2023 (annexed herewith as **Annexure X**) at such wrong address.

Meanwhile, a notice No. 44/CFD/TC/Online/Felling/2021-22/258 dated 13.04.2023 (annexed herewith as **Annexure XI**) was issued to "The Ex. Engg. PWD, M-323, A-Block, 1st Floor, Vikas Bhawan-II, Near Metcalf House, Upper Bela Road, Delhi-110054" i.e. after a period of more than 13 months from date of grant of such permission, due to non-receipt of any report from the PWD on compensatory plantation of 60 trees and transplantation of 4 trees, in lieu of felling of 2 trees and transplantation of 4 trees.

The letter dated 13.04.2023 issued with same file number shows that notices dated 28.02.2022, 02.11.2022 and 02.05.2023 were issued for tree offence at the wrong address.

		However, no further action was taken till filing of this OA on 02.05.2023.
5	Permission for transplantation of 4 trees and felling of 01 tree from 45-47 Rajpur Road was issued to " <i>The Executive Engineer, Central & New Delhi Building (M-323), Public Works Department, A Block, 1st Floor, Vikas Bhawan-II, Nr. Metcalf House, Upper Bela Road, Delhi – 110054</i> " vide D/o Forest and Wildlife's letter dated 12.04.2022.	No further action was taken till filing of this OA on 02.05.2023.

2. As per status report dated 01.05.2023 (annexed herewith as **Annexure XII**) filed by DRO, only 83 nos. of trees were found planted under Compensatory Forestation at compensatory plantation site viz. Green Belt at Metcalf House, DRDO Complex, against total requirement of 280 trees. Also, only 1 bargad tree was found alive against 19 nos. of trees to be transplanted, and 11 nos. of trees were found dead & dry and remaining 7 nos. of trees were found missing.

3. Accordingly, the following actions have been taken by the D/o Forest and Wildlife in this regard:

3.1 Tree offence as reported by inspection officer on 25.02.2022 for exposing roots of 6 trees at 45-47 Rajpur Road

3.1.1 A Notice vide No. DCF(C)/DPTA/Offence/21-22/2672 dated 12.06.2023 (annexed herewith as **Annexure XIII**) was issued to the Executive Engineer (Civil), O/o CBMD Division, M-323, PWD, Vikas Bhawan-II, Delhi-54 wherein

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Tree Officer directed the Executive Engineer to appear before her on 16.06.2023 in the matter of such Tree Offence.

3.1.2 Sh. Vinay Chaudhary, Executive Engineer, PWD and Sh. Rajat Kant, Assistant Engineer, PWD appeared before the DCF(Central) and accepted that they have exposed the roots of the concerned trees. Accordingly, Tree Officer vide Order No. DCF(C)/DPTA/Offence/21-22/3572-74 dated 04.07.2023 (annexed herewith as **Annexure XIV**) imposed a penalty of Rs.60,000/- for tree offence damaging roots of 6 trees, which was deposited by PWD vide its letter No. 54(19)21-22/Central and New Delhi Building (M-323)/2023-24/1872 dated 19.07.2023 (annexed herewith as **Annexure XV**). Further, these two officers of PWD viz. Sh. Vinay Chaudhary, Executive Engineer, PWD and Sh. Rajat Kant, Assistant Engineer, PWD (along with other concerned officers) have been placed under suspension by their Disciplinary Authority in July, 2024 on the recommendations of the Directorate of Vigilance, Government of NCT of Delhi, for their misconduct w.r.t. illegalities / irregularities in the construction works undertaken at 6, Flag Staff Road and 45-47, Rajpur Road.

3.2 Plantation of only 83 nos. of trees under Compensatory Forestation at compensatory plantation site viz. Green Belt at Metcalf House, DRDO Complex against total requirement of 280 trees

3.2.1 A letter No. F. No. 337/CFD/DCF(C)/Site- Inspection reports/2023-24/1220-24 dated 04.05.2023 (annexed herewith as **Annexure XVI**) was issued to Ex. Engg. (PWD) by the Tree Officer intimating that the security deposit of remaining 197 nos. trees stands forfeited and the remaining plantation would be carried out by the Forest Department for completing the Compensatory Plantation.

3.2.2 Subsequently, Tree Officer vide order No. 69/CFD/TC/Check-List/2023-24/2281-83 dated 31.05.2023 (annexed herewith as **Annexure XVII**):

- (i) forfeited security deposit of PWD; and
- (ii) directed the Range Officer to plant remaining 197 nos. of trees using such forfeited security deposit money.

3.2.3 Accordingly, plantation of 200 trees was undertaken by the Range Officer as reported vide compliance report submitted vide No. DAFW/CFD/Range Office/Comp./2023-24/02 dated 22.06.2023 (annexed herewith as **Annexure XVIII**).

3.2.4 That the plantation of 200 tree sapling in furtherance of order dated 31.05.2023 was inadvertently carried out inside the DRDO Complex whereas the Green Belt is situated outside the DRDO Complex and were being maintained by Horticulture wing of DRDO. When the officials of Forest Department sought permission to enter the plantation site for maintenance, the security of DRDO complex restrained the officials of Forest Department to enter inside the DRDO complex for want of specific directions/orders to carry out plantation inside the DRDO complex due to security reason.

3.2.5 Therefore, a letter No. 44/DCF(C)/DPTA/Offence/2021-22/2531-2533 dated 14.08.2024 (annexed herewith as **Annexure XIX**) has been sent to DRDO to either successfully maintain plantation themselves for seven years or provide access to officials of Forest Department for successfully maintaining the plantation for 7 years.

3.2.6 An inspection of the plantation inside green area was carried out by the field officials of Forest Department on 16.08.2024 (annexed herewith as **Annexure XX**) and it was found that the Horticulture wing of DRDO is maintaining the plantation properly and as on date 173 trees are surviving and are in healthy condition.

3.2.7 Additional plantation of 197 trees has also been carried out by D/o Forest and Wildlife in Old Garhi Mandu Plantation area as per report dated 14.08.2024 (annexed herewith as **Annexure XXI**) (along with geo-coordinates, map, photographs) of the Forest Guard from the security deposit forfeited for the same from the PWD.

3.3 Action for 18 nos. of dead/mission trees (11 nos. of trees which were found dead & dry, and 7 nos. of trees which were found missing) against transplantation of 19 nos. of trees

3.3.1 Tree Officer vide letter No. 337/CFD/DCF(C)/Site-Inspection Reports/2023-24/1225-29 dated 04.05.2023 (annexed herewith as **Annexure XXII**) asked "*The Executive Engineer (Civil), Office of the CBMD Division, M-323, Vikas Bhawan-II, Delhi-110054*" to plant 90 trees (1:5 ratio of 18 failed transplanted trees) of indigenous species (like Neem, Peepal, Arjun, Pilkhan, Jamun) of height 15 feet and having a minimum diameter of 6 inches, in lieu of 18 nos. of dead/missing transplanted trees within a period of 3 months, as prescribed under clause 4(6)(b)(iv) under Tree Transplantation policy, 2020 which is reproduced herein as under:-

"Moreover for all transplanted trees that do not survive indigenous tree species with 15 feet height and at least 6 inch diameter to be planted at 1:5 ratio should be planted"

3.3.2 A copy of the Tree Transplantation Policy is annexed herewith as **Annexure XXIII**.

3.3.3 As no compliance report was received from the PWD in pursuance to abovementioned letter No. 337/CFD/DCF(C)/Site-Inspection Reports/2023-24/1225-29 dated 04.05.2023 even after passage of 3 months' time, therefore, a reminder was issued to PWD vide letter vide No. 337/CFD/DCF(C)/Site-Inspection report/2023-24/4736-41 dated 02.08.2023 (annexed herewith as **Annexure XXIV**).

3.3.4 PWD vide its letter No. 23(CMR)/DB/C&ND Bldg. (M-323)/2023-24/2085 dated 04.08.2023 (annexed herewith as **Annexure XXV**) provided compliance report informing that 90 trees of pilkhan have been planted at outer ring road (Chandgi Ram Akhada to Majnu Ka Tilla) near Chandrawal under compensatory plantation.

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4 That in compliance of the directions passed by the Hon'ble Tribunal vide order dated 04.03.2024, the following steps and actions have been undertaken:

- (i) Specific directions in form of a notice were issued to PWD vide notice No. 44/DCF (C)/DPTA/offence/2021-22/101-04 dated 09.04.2024 (annexed herewith as **Annexure XXVI**) stating about detailed joint inspection of all four sites mentioned in the Hon'ble Tribunal's Order to be performed on 15.04.2024.
- (ii) That on 15.04.2024, the joint inspection was carried out by the Dy. Conservator of Forests (Central) along with the Range Officer and officials of the Forest Department & PWD. It was found that neither any of the plantation site was properly maintained, nor the work of proper cleaning/ weeding was performed. Accordingly, Deponent DCF (Central) directed the user agency to ensure the regular maintenance of compensatory plantation by taking up the work of cleaning/weeding, watering and other tending operations for the survival of compensatory plantation. Further, PWD officials were asked to submit an undertaking to inform about the number of trees which were planted as compensatory plantation in lieu of every tree felling/transplantation permission granted, time and location (geo-coordinates specified) of plantation and also the expenditure incurred thereupon and the current status of survival of plantation. Inspection report dated 15.04.2024 is annexed herewith as **Annexure-XXVII**.
- (iii) That a letter No. 54(Tree Cutting)/Central and New Delhi Building (M-323)/2023-24/1070 dated 18.04.2024 (annexed herewith as **Annexure XXVIII**) was received from the PWD informing location and status of plantation of 280 tree saplings as compensatory plantation and 90 tree saplings in lieu of failed transplantation of 18 trees in furtherance of Tree Officer's letter No. 337/CFD/DCF(C)/Site-Inspection Reports/2023-24/1225-29 dated 04.05.2023 (annexed herewith as **Annexure XXII**).

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- (iv) That the Forest Department at the time of joint inspection on 15.04.2024 and vide notice no. No. 44/DCF(C)/DPTA/ OFFENCE/2021-22/289-293 dated 19.04.2024 (annexed herewith as **Annexure XXIX**) asked the PWD to provide number of trees which were planted as compensatory plantation in lieu of every tree felling/transplantation permission granted, time and location (geo-coordinates specified) of plantation and also the expenditure incurred thereupon and the current status of survival of plantation. However, PWD has not submitted the above details despite repeated communication from this office.
- (v) Subsequently, on 24.04.2024 and 25.04.2024, a detailed re-inspection was carried by the officials of D/o Forest and Wildlife with officials of PWD. During the course of re-inspection, and the following observations have been made vide report dated 26.04.2024 2024 (annexed herewith as **Annexure-XXX**) along with the photographs of the sites:
- a. On all the 4 sites of compensatory plantation of PWD, PWD had started cleaning but were still not properly maintained at the time of joint inspection.
 - b. On Saleemgarh site plantation, support for plants was found but 3 plants were found to be in dry conditions. Cleaning, weeding operations were not properly carried out.
 - c. On ITO Flyover site, watering and cleaning/ weeding operations were found to be satisfactory.
 - d. On the site near Metcalf House DRDO Complex (plantation in lieu of compensatory failure) and Chandrawal (plantation in lieu of transplantation failure), watering was found to be satisfactory on both the sites. However, cleaning/weeding operations on both sites were not properly carried out. Supports to leaning plants were not done as per the observations raised on 15.04.2024 by DCF (Central). Five plants were found without any support & were leaning towards the ground.


5 It is most respectfully submitted that Deponent as Tree Officer vide order No. 44/DCF(C)/DPTA/Offence/21/22/2528-2530 dated 14.08.2024 (annexed as **Annexure – XXXI**) has directed PWD to plant 100 times trees in lieu of Compensatory Plantation

failure i.e., 19,700 trees and its successful maintenance for 7 years. In case of non-compliance, PWD has been directed to provide 19.7 ha of land and additional amount of Rs.11,22,90,000/- for carrying out plantation of 19,700 trees by the D/o Forest and Wildlife.

6 It is further submitted that CBI has registered a preliminary enquiry (PE No. 0032023A0006) in the matter of irregularities / illegalities in construction works undertaken by PWD w.r.t. 6 Flag Staff Road / 45-47 Rajpur Road.

7 It is further submitted that Department of Forest and Wildlife has been deeply apologise for delay in filing the status report before the Hon'ble Tribunal. Department of Forest and Wildlife had taken action against delinquent ones for such delay, wherein services of Mohd Yasir Khan Sr. LA have been terminated and Sh. Vicky Dagar, Range Officer has been placed under suspension.

8 It is humbly submitted that the respondent has the highest respect and regard for the orders of the Hon'ble Tribunal. The Department is pursuing the directions of the Hon'ble Tribunal with bonafide intention and taking all the necessary steps in order to comply with the directions of the Hon'ble Tribunal.


Dy. Conservator of Forests / Tree Officer
Central Forest Division
Government of NCT of Delhi

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GOVT. OF NCT OF DELHI
DEPARTMENT OF FOREST AND WILD LIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST
NORTH FOREST DIVISION, KAMLA NEHRU RIDGE,
DELHI-110007(PH.:23853561)

F. No. 09/NFD/TC/Felling/2020-21/989-90

Date: 10.11.2020

To

The Executive Engineer,
Central & New Delhi Building, (M-323),
Public Work Department,
A-Block, 1st Floor, Vikas Bhawan-II,
Nr. Metcalf House, Upper Bela Road,
Delhi-110054.

Sub: Permission for felling/transplant of 09 no. of trees from the residence of Hon'ble C.M., 6 Flag Staff Road, Civil Lines, Delhi-110054.

With reference to your application dt. 28.10.2020 on the subject noted above, you are hereby informed that permission is granted for transplantation of 09 no. of trees from the residence of Hon'ble C.M., 6 Flag Staff Road, Civil Lines, Delhi-110054 subject to the satisfaction of the terms and conditions hereinto specified.

The required security deposit of Rs. 5,13,000/- (Rupees Five Lakh and Thirteen Thousand Only) vide payment DD No. "001378" date 10.11.2020, from State Bank of India, Tis Hazari, Delhi has been received.


S. No.	Species of trees	Location	Remarks
01.	Mango-03	From the residence of Hon'ble C.M., 6 Flag Staff Road, Civil Lines, Delhi-110054	Permission for transplantation of 09 no. tree.
02.	Amla-02		
03.	Citrus-02		
04.	Karipatta-02		

Terms & Conditions

1. Permission for transplantation of tree is granted at your risk and without prejudice to the claim (s) of any other person/s who may be having any right (s) over the land or the tree.
2. Material produced from trees shall not be disposed without permission of the Tree Officer.
3. Progress report of felling & transportation shall be submitted through Inspection Officer concerned along with complete details of tree. You are requested to intimate this office at least 3 days in advance before starting the removal of felled trees.
4. The timber/wood arising out of felling/transplantation is transported to the nearest public crematorium managed by MCD under proper receipt and at his expense. He shall submit copy of the receipt obtained from such crematorium to this office immediately thereafter.



5. The compensatory plantation of ten times the no. of tree permitted felling/transplantation shall be planted at Ring Road (side verge) along with DRDO Complex boundary Near Metcalf House and Ring Road Mall Road; Near Wazirabad Flyover, Delhi and the transplantation of all the 09 nos. trees shall be carried out at PWD Store/office, Khyber Pass, Kamla Nehru Ridge, Civil Lines, Delhi-07. The 90 nos. of tree saplings shall be 6-7 ft. tall of native species such as *Arjun*, *Jamun*, *Gular*, *Pilkhan*, *Neem amaltas* etc. and the plantation shall be completed by the applicant within 9 months from the date of issue of this permission and successfully maintain the plantation for 07 (seven) years. The completion of plantation shall be intimated to this office along with photographs.
6. In the event of failure on the part of the permit holder to carry out compensatory plantation as indicated at serial number 7 above, the Tree Officer shall himself arrange to plant tree saplings and recover the cost thereof from the permit holder by way of adjustment against the security deposit made by the permission holder, or failing that, by recovery as arrears of land revenue and take suitable action as per DPTA, 1994.


Dy. Conservator of Forest
North Forest Division
Date:

F. No. 09/NFD/FC/Felling/2020-21/

Copy to:-

1. The Conservator of Forests, Vikas Bhawan, A-Block, 2nd Floor, I.P. Estate, New Delhi-02 for information.
2. Sh. Vaseem Saifi, I.O. for information and necessary action.


Dy. Conservator of Forests
North Forest Division

GOVT. OF NCT OF DELHI

DEPARTMENT OF FOREST AND WILD LIFE
 OFFICE OF THE DEPUTY CONSERVATOR OF FOREST
 CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,
 DELHI-110007(PH.: -23853561)

Date: 18/02/2022

To

The. Executive Engineer,
 Central & New Delhi Building (M-323)
 Public Works Department,
 A-Block, 1st Floor, Vikas Bhawan-II
 Near Metcalf House, Upper Bela Road,
 Delhi-110054

Sub:- Non-fulfilling of conditions attached to the permission for felling/transplanting of 09 nos. tree vide letter no. 23(26/1)/DB/Central and New Delhi Bhawan(M-323)/2020-21/1500 Dated 28/10/2020 for construction of New Block at 6, Flag Staff Road, Civil Lines, Delhi-110054.

Ref: This office permission order no. 09/NFD/TC/Felling/2020-21/989-90 dtd. 10.11.2020.
 Sir,

Kindly refer the above mentioned permission issued by this office vide letter dtd. 10.11.2020, the details of which are as follows.

Project	No. Of trees proposed to be felled	No. Of trees proposed to be transplanted	No. Of saplings to be planted as compensatory plantation by project proponent	Date of issue of permission
for construction of New Block at 6, Flag Staff Road, Civil Lines, Delhi 110054	Nil	09	90	10.11.2020.

In the above context it is informed that this office is not in receipt of the compliance report regarding transplantation till date as mentioned in the terms and conditions mentioned in the permission letter. You are requested to submit the following information reg. the compliance of terms and condition of the following permissions.

1. Transplantation of trees shall be initiated immediately after permission is issued and should be completed not later than three months, after which a completion report has to be submitted to the Tree Officer. The spacing of the transplantation of trees shall not be less than 4 meter (point to point) at transplantation site.

2. The progress report of transplantation shall be submitted through inspection officer concerned along with complete details of trees.
3. The lops and tops of the trees shall be sent/ supplied to the nearest crematorium free of cost and the same should be reported to DCF (Central) by User Agency.
4. The transplantation shall be carried out prior to transplant of 09 nos. of trees permitted herein. The 09 trees shall be transplanted and submission of compliance certificate to Deputy Conservator of Forests (Central).
5. Transplantation/ felling of trees and transportation of forest produce arising there from to the public crematorium shall be completed within 90 days.
6. Detailed plantation schedule shall be submitted by User Agency in compliance with Section 12 of Delhi Preservation of Trees Act, 1994 before initiating transplantation/ felling.


Dy. Conservator of Forests
Central Forest Division/Tree Officer

Copy to :-

1. PS to the Principal Chief Conservator of Forests, A-Block, 2nd Floor, Vikas Bhawan, Delhi-02 for information.
2. PA to the Conservator of Forests, A-Block, 2nd Floor, Vikas Bhawan, Delhi-02 for information.


Dy. Conservator of Forests
Central Forest Division/Tree Officer

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DEPARTMENT OF FOREST AND WILD LIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST
NORTH FOREST DIVISION, KAMLA NEHRU RIDGE,
DELHI-110007(PH.: -23853561)

F. No. 19/NFD/TC/Felling/2020-21/ 1083-84

Date: 04/01/2021

To,

The Executive Engineer,
Central & New Delhi Building, (M-323),
Public Work Department,
A-Block, 1st Floor, Vikas Bhawan-II,
Nr. Metcalf House, Upper Bela Road,
Delhi-110054.

Sub: Permission for transplantation of 02 no. of trees from the residence of Hon'ble C.M., 6 Flag Staff Road, Civil Lines, Delhi-110054.

With reference to your application dt. 21.12.2020 on the subject noted above, you are hereby informed that permission is granted for transplantation of 02 no. of trees from the residence of Hon'ble C.M., 6 Flag Staff Road, Civil Lines, Delhi-110054 for construction of new Block, subject to the satisfaction of the terms and conditions hereinto specified.

The required security deposit of Rs. 1,14,000/- (Rupees One Lakh and Fourteen Thousand Only) vide payment DD No. "001754" date 30.12.2020, from State Bank of India, Tis Hazari, Delhi has been received.


S. No.	Species of trees	Location	Remarks
01.	Mango-02	From the residence of Hon'ble C.M., 6 Flag Staff Road, Civil Lines, Delhi-110054.	Permission for transplantation of 02 no. tree.

Terms & Conditions

1. Permission for transplantation of tree is granted at your risk and without prejudice to the claim (s) of any other person/s who may be having any right (s) over the land or the tree.
2. Material produced from trees shall not be disposed without permission of the Tree Officer.
3. Progress report of felling & transportation shall be submitted through Inspection Officer concerned along with complete details of tree. You are requested to intimate this office at least 3 days in advance before starting the removal of felled trees.
4. The timber/wood arising out of felling/transplantation is transported to the nearest public crematorium managed by MCD under proper receipt and at his expense. He shall submit copy of the receipt obtained from such crematorium to this office immediately thereafter.
5. Transplantation of tree shall be carried out in a scientific manner so as to ensure the survival of the trees at receptor site. A report regarding completion of transplantation and survival of the transplanted trees shall be submitted to this office without fail.

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6. The compensatory plantation of ten times the no. of tree permitted felling/transplantation shall be planted at Ring Road (side verge) along with DPTD Complex boundary Near Metcalf House and Ring Road Mall Road, Near Wazirabad Flyover, Delhi and the transplantation of all the 09 nos. trees shall be carried out at PWD Store/office, Khyber Pass , Kamla Nehru Ridge, Civil Lines, Delhi-07. The 90 nos. of tree saplings shall be 6-7. ft. tall of native species such as *Arjun, Jamun, Gular, Pilkhan, Neem amaltas etc.* and the plantation shall be completed by the applicant within 9 months from the date of issue of this permission and successfully maintain the plantation for 07 (seven) years. The completion of plantation shall be intimated to this office along with photographs.
7. In the event of failure on the part of the permit holder to carry out compensatory plantation as indicated at serial number 7 above, the Tree Officer shall himself arrange to plant tree saplings and recover the cost thereof from the permit holder by way of adjustment against the security deposit made by the permission holder, or failing that, by recovery as arrears of land revenue and take suitable action as per DPTA, 1994.


Dy. Conservator of Forest
North Forest Division

F. No. 19/NFD/TC/Felling/2020-21/

Date:

Copy to:-

1. The Conservator of Forests, Vikas Bhawan, A-Block, 2nd Floor, I.P. Estate, New Delhi-02 for information.
2. Sh. Ravinder Kumar, I.O. for information and necessary action.


Dy. Conservator of Forests
North Forest Division

GOVT. OF NCT OF DELHI
DEPARTMENT OF FOREST AND WILD LIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,
DELHI-110007(PH.:-23853561)

F. No. 13/CFD/TC/Felling/2021-22/ 2355-57

Date: 17-08-2021

To,

The Executive Engineer, PWD
Central & New Delhi Building (M-323)
A-Block, 1st Floor, Vikas Bhawan-II,
Near Metcalf House, Upper Bela Road, Delhi-54.

Sub:- Application for felling of 06 trees in 6 flag staff road, civil lines, Delhi.

With reference to your online application ID no. 3440 was received on e-forest portal on the subject noted above, you are hereby informed that permission is granted for felling of 06 trees in 6 flag staff road, civil lines, Delhi, subject to the satisfaction of the terms and conditions hereinto specified.

The required security deposit of Rs.3,42,000/- (Rupees Three Lakh Forty Two Thousand Only) vide payment DD/Cheque No. "004004" date 13.08.2021, from SBI Tis Hazari, Delhi has been received.

S. No.	Species name	Location	Remarks
01	Bottle palm -06	6 flag staff road, civil lines, Delhi.	Permission granted for felling of 06 trees.


Terms & Conditions

1. Permission for felling of trees is granted at your risk and without prejudice to the claim (s) of any other person/s who may be having any right (s) over the land or the trees.
2. Material produced from trees shall not be disposed without permission of the Tree Officer.
3. Felling of tree/s shall be completed within 30 days of issue of this letter.
4. Progress report of felling & transportation shall be submitted through Inspection Officer concerned along with complete details of tree. You are requested to intimate this office at least 3 days in advance before starting the removal of felled trees.
5. The timber/wood arising out of felling shall be auctioned by user agency and proceeds shall be deposited as revenue to the Government Treasury. Lops and tops arising out of trees be transported to the nearest public crematorium managed by MCD under proper receipt and at his expense. He shall submit copy of the receipt obtained from such crematorium to this office immediately thereafter.
6. The compensatory plantation of ten times the no. of trees permitted for felling shall be planted at Ring Road (side verge) along with DRDO Complex boundary Near Metcalf House and Ring Road Mall Road, Near Wazirabad Flyover, Delhi. The 60 nos. of tree saplings shall be 6-7 ft: tall of native species such as *Arjun*, *Jamun*, *Gular*, *Pilkhan*, *Neem amaltas* etc. and the plantation shall be completed by the applicant within 9 months from the date of issue of this permission and successfully maintain the plantation for 07 (seven) years. The completion of plantation shall be intimated to this office along with

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7. In the event of failure on the part of the permit holder to carry out compensatory plantation as indicated at serial number 6 above, the Tree Officer shall himself arrange to plant tree saplings and recover the cost thereof from the permit holder by way of adjustment against the security deposit made by the permission holder, or failing that, by recovery as arrears of land revenue and take suitable action as per DPTA, 1994.

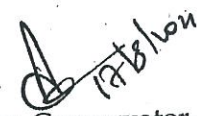

Dy. Conservator of Forest
Central Forest Division

Date:

F. No. 13/NFD/TC/Felling/2021-22/

Copy to:-

1. The Conservator of Forests, Vikas Bhawan, A-Block, 2nd Floor, I.P. Estate, New Delhi-02 for information.0
2. Sh. Ravinder Kumar, I.O. for information and necessary action.


Dy. Conservator of Forests
Central Forest Division

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ANNEXURE - 380

F. No. 13/NFD/TC/Felling/2021-22/7049-51

GOVT. OF NCT OF DELHI

DEPARTMENT OF FOREST AND WILD LIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,
DELHI-110007(PH.:-23853561)

To

Date: 18/02/2022

The Executive Engineer,
Central & New Delhi Building (M-323)
Public Works Department,
A-Block, 1st Floor, Vikas Bhawan-II
Near Metcalf House, Upper Bela Road,
Delhi-110054

Sub:- Non-fulfilling of conditions attached to the permission for felling/transplanting of 06 nos. tree vide online ID no. 3440 for construction of New Block at 6, Flag Staff Road, Civil Lines, Delhi-110054.

Ref: This office permission order no. 13/NFD/TC/Felling/2021-22/2355-57 dtd. 17.08.2021.

Sir,

Kindly refer the above mentioned permission issued by this office vide letter dtd. 17.08.2021, the details of which are as follows.

Project	No. Of trees proposed to be felled	No. Of trees proposed to be transplanted	No. Of saplings to be planted as compensatory plantation by project proponent	Date of issue of permission
for construction of New Block at 6, Flag Staff Road, Civil Lines, Delhi 110054	06	Nil	60	17.08.2021.

In the above context it is informed that this office is not in receipt of the compliance report regarding transplantation till date as mentioned in the terms and conditions mentioned in the permission letter. You are requested to submit the following information reg. the compliance of terms and condition of the following permissions.

1. Transplantation of trees shall be initiated immediately after permission is issued and should be completed not later than three months, after which a completion report has to be submitted to the Tree Officer. The spacing of the transplantation of trees shall not be less than 4 meters (4m).

2. The progress report of transplantation shall be submitted through inspection officer concerned along with complete details of trees..
3. The lops and tops of the trees shall be sent/ supplied to the nearest crematorium free of cost and the same should be reported to DCF (Central) by User Agency.
4. The transplantation shall be carried out prior to felling of 06 nos. of trees permitted herein. The 06 trees shall be felled and submission of compliance certificate to Deputy Conservator of Forests (Central).
5. Transplantation/ felling of trees and transportation of forest produce arising there from to the public crematorium shall be completed within 90 days.
6. Detailed plantation schedule shall be submitted by User Agency in compliance with Section 12 of Delhi Preservation of Trees Act, 1994 before initiating transplantation/ felling.



Dy. Conservator of Forests
Central Forest Division/Tree Officer

Copy to :-

1. PS to the Principal Chief Conservator of Forests, A-Block, 2nd Floor, Vikas Bhawan, Delhi-02 for information.
2. PA to the Conservator of Forests, A-Block, 2nd Floor, Vikas Bhawan, Delhi-02 for information.

Dy. Conservator of Forests
Central Forest Division/Tree Officer

F. No. 13/CFD/TC/Felling/2021-22/ 257
GOVT. OF NCT OF DELHI
DEPARTMENT OF FOREST AND WILD LIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,
DELHI-110007(PH.:23853561)

Date: 13/4/2023

To

The Ex. Engineer,
Central & New Delhi Building (M-323)
Public Works Department,
A-Block, 1st Floor, Vikas Bhawan-II
Near Metcalf House, upper Bela Road,
Delhi-110054

Sub:- Non-fulfilling of conditions attached to the permissions for felling/transplanting of 06 trees for construction of New Block at Block at 6, Flag Staff Road, Civil Lines, Delhi-110054

Ref: This office permission order no. 13/CFD/TC/Felling/2021-22/7049-22 dtd. 18.02.2022.

Sir,

Kindly refer the above mentioned permission issued by this office vide letter dtd. 18.02.2022., the details of which are as follows.


Project	No. Of trees proposed to be felled	No. Of trees proposed to be transplanted	No. Of saplings to be planted as compensatory plantation by project proponent	Date of issue of permission
New Block at Block at 6, Flag Staff Road, Civil Lines, Delhi-110054	06	-	60	18.02.2022

In the above context it is informed that this office is not in receipt of the compliance report regarding compensatory plantation and transplanted till date as mentioned in the terms and conditions mentioned in the permission letter. You are requested to submit the

following information reg. the compliance of terms and condition of the following permissions.


Terms & Conditions

1. Felling of tree/s shall be completed within 30 days of issue of this letter.
2. Progress report of felling and transportation shall be submitted through inspection officer concerned along with complete details of trees. You are requested to intimate this office atleast 3 days in advance before starting the removal of felled trees.
3. The timber/wood arising out of felling is transported to the nearest public crematorium managed by MCD under proper receipt and at his expense. He shall submit copy of the receipt obtained from such crematorium to this office immediately there after.
4. The Compensatory Plantation of ten times the no. Of trees permitted for felling shall be planted at Ring Road (Side Verge) along With DRDO Complex Boundary Near Metcalf House and Ring Road Mall Road, near Wazirabad Flyover Delhi. The 60 nos. of trees saplings shall be 6-7 ft. tall of native species such as Arjun, Jamun, Gular, Pilkhan, Neem, Amaltas etc. and the plantation shall be completed by the applicant within 9 months from the date of issue of this permission and successfully maintain the plantation for 07 (Seven) years. The completion of plantation shall be intimated to this office along with photographs.
5. Transplantation of trees shall be carried out in a scientific manner so as to ansure the survival of the tree at receptor site. A report regarding completion of transplatation and survival of the transplanted tree shall be submmited to the office without fail.


Dy. Conservator of Forests
Central Forest Division/Tree Officer

Copy to:-

1. Sh. Ravinder Kumar, I.O for information.


Dy. Conservator of Forests
Central Forest Division/Tree Officer

नार्थो डाकिंग लोड सिंग विंग म-323 A-Block 1st Floor Vikas Bhawan जे इन्फो के द्वारा online apply किया गया है डिजाइन नं. D No 6288 है, डिजाइन उच्चतम उपरी तल्ला 45-47 राजपुर स्ट्रीट विंग में बनाया जा रहे Semi Permanent structure of camp office में आ रहे 06 प्लान की माच की अनुमति मांगी है, प्लान की विवरण परत पर पारत की उपरी तल्ला 45-47 राजपुर स्ट्रीट में camp office माननीय सुलभंशी का अज्ञात जगह है डिजाइन में 06 प्लान का रहे है इन प्लान के आठ पाद गहरी छेपक भी हुई है, डिजाइन प्लान की जड़ की माप गणना है प्लान की विवरण की तल्ले ड्रॉ प्लान तल्ले हवा में सिट की लगत है, पाँच तल्ले सिट कागजपत्ता द्वारा बताया की माननीय सुलभंशी के लिए camp office बनाना जा रहा है डिजाइन सिट 06 प्लान में बन रहा है, 06 प्लान की माच के अंदर 60पीस सिटकाफ इन्फो के द्वारा उपरी अंदर में लगाए जाते है और प्रयोगपर बच वाले प्लान की प्रयोगपर स्ट्रीट में लोडिंग के लिए लल्ले गणना जाते है

अगर अधिकतम सिट जेठे की 06 प्लान के पाद की जड़ छेपक में प्लान की जड़ की डिजाइन पडुका गणना है, इनके विवरण वाली उपरी डिजाइन जा लगत है और माननीय अधिकारी की माननीय में सुलभंशी कागजपत्ता मांगी जा लगत है

GOVT. OF NCT OF DELHI
DEPARTMENT OF FOREST AND WILD LIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,
DELHI-110007, (Ph: 011 - 23853561)

F. No. / DCF (C)/DPTA/Offence/21-22/7551

Dated: 28-02-22

NOTICE

To,

The Ex. Eng., Maintenance Department,
Lok Nayak Hospital,
New Delhi-02.

Whereas, it has been alleged that a Tree Offence has been committed at 45-47, Rajpur Road, Delhi by illegal pruning/cutting/damaging of tree/s which is a violation of the Delhi Preservation of Trees Act, 1994.

And whereas, the statement/presence of the person (s) this notice addressed to are required to find out the factual position and to determine the extent of offence according to its merit.

Now, therefore, I, Aditya Madanpotra, Tree Officer, as empowered under the Delhi Preservation of Trees Act, 1994 call upon you to appear before me on 15-03-2022.... at 2.00 P.M. in the office of Dy. Conservator of Forest cum Tree Officer, Central Forest Division, Kamla Nehru Ridge, Delhi-110007.


Dy. Conservator of Forests
Central Forest Division/Tree Officer

Copy to:-

1. Sh. Ravinder Kumar, IO, Tree Cell for information and necessary action.


Dy. Conservator of Forests
Central Forest Division/Tree Officer

o/c

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ANNEXURE - IX
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सत्यमेव जयते

F. No. / DCF (C)/DPTA/Offence/21-22/5555-56
GOVT. OF NCT OF DELHI
DEPARTMENT OF FOREST AND WILD LIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,
DELHI-110007, (Ph: 011 - 23853561)

Date: 02/11/2022

NOTICE

To,

The Ex. Eng., Maintenance Department,
Lok Nayak Hospital,
New Delhi-02.

In continuation of this office notice F. No. DCF(C)/DPTA/Offence/21-22/7551 Dated 28/02/2022 on the matter of tree offence committed at 45-47, Rajpur Road, Delhi by illegal pruning/cutting/damaging of tree/s which is a violation of the Delhi Preservation of Trees Act, 1994.

And whereas, the statement/presence of the person (s) this notice addressed to are required to find out the factual position and to determine the extent of offence according to its merit.

Now, therefore, I, DCF (Central), Tree Officer, as empowered under the Delhi Preservation of Trees Act, 1994 call upon you to appear before me on 23.11.22 at 11:30 AM. in the office of Dy. Conservator of Forest cum Tree Officer, Central Forest Division, Kamla Nehru Ridge, Delhi-110007.


Dy. Conservator of Forests
Central Forest Division/Tree Officer

Copy to:-

1. Sh. Ravinder Kumar, Tree Cell, I.O for information and necessary action.


Dy. Conservator of Forests
Central Forest Division/Tree Officer

o/c

F. No. 44 / DCF (C)/DPTA/Offence/21-22/ 1135
GOVT. OF NCT OF DELHI
DEPARTMENT OF FOREST AND WILD LIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,
DELHI-110007, (Ph: 011 - 23853561)

Date: 2-05-2023

NOTICE

To,

The Ex. Eng., Maintenance Department,
Lok Nayak Hospital,
New Delhi-02.

In continuation of this office notice F. No. DCF(C)/DPTA/Offence/21-22/7551 Dated 28/02/2022 & F. No. DCF(C)/DPTA/Offence/21-22/5555-56 Dated 02/11/2022 on the matter of tree offence committed at 45-47, Rajpur Road, Delhi by illegal pruning/cutting/damaging of tree/s which is a violation of the Delhi Preservation of Trees Act, 1994.

And whereas, the statement/presence of the person (s) this notice addressed to are required to find out the factual position and to determine the extent of offence according to its merit.

Now, therefore, I, DCF (Central), Tree Officer, as empowered under the Delhi Preservation of Trees Act, 1994 call upon you to appear before me on 9.5.23 at 11.00 P.M. in the office of Dy. Conservator of Forest cum Tree Officer, Central Forest Division, Kamla Nehru Ridge, Delhi-110007.

It is reiterated that this is the final notice of appearance issued in the instant matter. In case, the alleged accused fails to appear before the undersigned, an ex-parte order will be issued for compounding of offence.


Dy. Conservator of Forests
Central Forest Division/Tree Officer

Copy to:-

1. Sh. Ravinder Kumar, Tree Cell, I.O for information and necessary action.


Dy. Conservator of Forests
Central Forest Division/Tree Officer

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F. No. 44/CFD/TC/Online/Felling/2021-22/258
GOVT. OF NCT OF DELHI
DEPARTMENT OF FOREST AND WILD LIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,
DELHI-110007(PH.:-23853561)

Date: 13/4/2023

To

The Ex. Eng., PWD
M-323, A-Block, 1st Floor,
Vikas Bhawan-II, Near Metcalf House,
Upper Bela Road, Delhi-110054.

Sub:- Non-fulfilling of conditions attached to the permissions for felling/transplanting of 06 trees at 45-47 Rajpur Road, Delhi.

Ref: This office permission order no. 44/CFD/TC/Online/Felling/2021-22/7521-23 dtd. 28.02.2022.

Sir,

Kindly refer the above mentioned permission issued by this office vide letter dtd. 28.02.2022, the details of which are as follows.

Project	No. Of trees proposed to be felled	No. Of trees proposed to be transplanted	No. Of saplings to be planted as compensatory plantation by project proponent	Date of issue of permission
45-47 Rajpur Road, Delhi.	02	04	60	28.02.2022

In the above context it is informed that this office is not in receipt of the compliance report regarding compensatory plantation and transplanted till date as mentioned in the terms and conditions mentioned in the permission letter. You are requested to submit the following information reg. the compliance of terms and condition of the following permissions.

Terms & Conditions

1. Felling of tree/s shall be completed within 30 days of issue of this letter.
2. Progress report of felling and transportation shall be submitted through inspection officer concerned along with complete details of trees. You are requested to intimate this office atleast 3 days in advance before starting the removal of felled trees.


O/C

3. The timber/wood arising out of felling is transported to the nearest public crematorium managed by MCD under proper receipt and at his expense. He shall submit copy of the receipt obtained from such crematorium to this office immediately there after.
4. The Compensatory Plantation of ten times the no. Of trees permitted for felling shall be planted at ring road near Metcalf House. The 60 nos. of tree saplings shall be 6-7 ft. tall of native species such as Arjun, Jamun, Gular, Pilkhan, Neem, Amaltas etc. and the plantation shall be completed by the applicant within 9 months from the date of issue of this permission and successfully maintain the plantation for 07 (Seven) years. The completion of plantation shall be intimated to this office along with photographs.
5. Transplantation of trees shall be carried out in a scientific manner so as to ensure the survival of the tree at receptor site. A report regarding completion of transplantation and survival of the transplanted tree shall be submitted to the office without fail.


Dy. Conservator of Forests
Central Forest Division/Tree Officer

Copy to:-

Sh. Ravinder Kumar, I.O for information.


Dy. Conservator of Forests
Central Forest Division/Tree Officer

Copy

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ANNEXURE - X

STATUS REPORT OF TREE FELLING PERMISSION OF 6 FLAG STAFF ROAD, CIVIL LINES

A field visit has been conducted on 01.05.2023 on different locations of Transplant and compensatory plantation site proposed by prope
The following observations have been made:-

SL. No.	File no.	Online ID	Permission given for Transplant/Felling	Location of Transplant	Status of Transplant / Felling on ground	Compensatory Plantation (CP)	Status of CP on ground	Remarks
1	F. No. 09/NFPD/TC/Felling/2020-21 dated 10.11.2020	offline	9 trees (Mango-3, Amla-2, Citrus-2, Kadipatta-2) for transplant from 6 Flag Staff Road, Civil Lines	PWD Office, Khyber pass, KNR, Civil Lines	Mango-4, Amla-2 found at transplantation in dead & dry condition.	90 trees to be planted at Green belt at Metcalfe House, DRDO Complex.	Status of CP on ground	Mango-4, A trees, which transplanted, been found dead on ground. numbers have found on tree.
2	F. No. 19/NFPD/TC/Felling/20-21 dated 04.01.2021	offline	2 nos. of Mango trees to be transplant from 6 Flag Staff Road, Civil Lines	PWD Office, Khyber pass, KNR, Civil Lines	No mango tree on transplantation site have been found	20 trees to be planted at Green belt at Metcalfe House, DRDO Complex.	Only 83 Pilkhan (<i>Ficus virens</i>) trees have been found. planted out of 280 at proposed CP site.	No mango tree transplantation have been found
3	F. No. 13/NFPD/TC/Felling/2021-22 dated 17.08.2021	3440	6 nos. of bottle palm trees for felling from 6 Flag Staff Road, Civil Lines	Nil	Nil	60 trees to be planted at Green belt at Metcalfe House, DRDO Complex.	There were 60 pits having no sign of plant there (might have	-
4	F. No. 44/CFD/TC/online/Felling/21-22	6288	06 trees Transplant-4 (Ashok-3, Bargad-1) and Felling-2 (Ficus	PWD Nursery near	Only 1 Bargad tree has been found on	60 trees to be planted at Green belt at Metcalfe	Only 1 Bargad tree been found on ground with no. 99 on ground	

	dated 28.02.2022		benjamina-1 & Lasoda-1) from 45-47 Rajpur road	Majnuka Tila	ground with no. 99, on trunk	House, DRDO Complex.	died).	There have been no sign of planting of 137 tree saplings at the same site.	4 trees, which transplanted, been found dead & at site. No num have been found tree.
5	F.No.05/CFD/TC Felling/online ID 6483/22-23 dated 12.04.2022	6483	05 trees (Transplant-4 & Felling-1) (Ashok-3, Jamun-1, Neem-1) at 45-47 Rajpur road	PWD Nursery near Majnuka Tila	Ashok-3, Neem-1, Jamun-1 found at transplantation site in dead & dry condition	50 trees to be planted at Green belt at Metcalfe House, DRDO Complex.	Only 83 trees have been found planted at CP site.	Only 83 trees have been found planted at CP site.	Out of 19 trees, Bargad-1 tree found in healthy condition. Other 11 trees in dead & condition. Rema 7 trees were found on ground
			Total 19 trees to be transplanted		Bargad-1 tree found healthy. 11 trees found dead & dry. Remaining 7 trees were not found on ground.	280 trees to be planted at CP site.			

OFFENCE REPORT

During the inspection of e-forest portal online ID no.-6288 for seeking permission for felling/transplantation on 25.02.2022, an offence was reported at 45-47 Rajpur road, Civil Lines by inspecting DRO. During inspection, an offence of exposing roots by excavation works in respect of following species:-

SL. No.	Name of Species	No. of trees
1	Ficus	1




23

2	Neem	1
3	Lasoda	1
4	Bargad	1
5	Ashok	2
Total		6

After which a notice was issued vide notice no. F.no.14/DCF(C)/DPTA/Offence/21-22/7551 dated 28.02.2022 by DCF (C) to Executive Eng Maintenance Department, Lok Nayak Hospital, New Delhi. As per notice the offender was directed to appear in person on 15.03.2022 at 02:00 but no one appeared. Again, a 2nd notice was issued on 02.11.2022 by DCF (C) and the offender was directed to appear in person on 23.11.2022 but no one appeared. These 6 trees were granted permission on 28.02.2022 against Id no.6288.

At the same site, i.e., 45-47, Rajpur road, another online application was made on 01.04.2022 through e-forest portal (online ID no.-6483) for s permission for felling of 5 trees. Permission was issued on 12.04.2022 for 4 transplant and 1 felling.


 01/05/2023
 Ravinder Kumar
 Dy. Forest Officer
 Central Forests

GOVT. OF NCT OF DELHI
DEPARTMENT OF FOREST AND WILD LIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,
DELHI-110007, (Ph: 011 - 23853561)

F. No. / DCF (C)/DPTA/Offence/21-22/2672

Date: 12-06-2023

NOTICE UNDER DPTA, 1994

To

The Executive Engineer (Civil),
Office of the CBMD, Division
M-323, PWD, Vikas Bhawan-II,
Delhi-54

Whereas, it has been alleged that a tree offence has been committed by illegal pruning/cutting/damaging of tree/s located at 45-47, Rajpur Road, Delhi, without the permission, which is a violation of The Delhi Preservation of Trees Act, 1994.

And whereas, the statement/presence of the person (s) this notice addressed to are required to find out the factual position and to determine the extent of offence according to its merit.

Now, therefore, I, DCF (Central), Tree Officer, as empowered under of Delhi Preservation of Trees Act, 1994 call upon you to appear before me on ... 16.6.23 ... at 11:00 AM in the office of Dy. Conservator of Forest cum Tree Officer, Central Forest Division, Kamla Nehru Ridge, Delhi-110007 in the event of failure to appear, legal action will be initiated against concerned and the matter would be proceeded ex-parte. As per section 136, CrPC, non-compliance of this notice will attract penal provisions u/s 188 of IPC.


Dy. Conservator of Forests
Central Forest Division/Tree Officer

Copy to:-

1. Tree Cell, I.O for information and necessary action.


Dy. Conservator of Forests
Central Forest Division/Tree Officer

01 ✓

GOVT. OF NCT OF DELHI
DEPARTMENT OF FOREST AND WILD-LIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,
DELHI-110007(PH.:23853561)

F. No. /DCF(C)/DPTA/Offence/21-22/3572-74

Date: 4-07-2022

ORDER

In furtherance of the complaint received in the office of the undersigned, inspection was carried out on 25.02.2022 apropos tree offence committed at 45-47, Rajpur Road, Delhi.

As per the submitted inspection report, the roots of 6 nos. of trees were exposed before the final permission was given 45-47, Rajpur Road, Delhi respectively.

AND WHEREAS hearings in the said matter was held on 15.03.2022, 23.11.2022, 09.05.2023, 16.06.2023. Taking into consideration the inspection report of I.O dated 25.02.2022 and the photos shown during the hearing dated 16.06.2023, it is also important to mention that Shri. Vinay Chaudhary, & Shri. Rajat Kant himself accepted that have exposed the roots of the concerned trees. It is also revealed that the offence under Delhi Preservation of Trees, Act, 1994 has been committed by illegally damaging the roots of the trees.

NOW, THEREFORE, I, Cheshita Singh, Tree Officer, is imposing a penalty of 60,000/ (Rs. Sixty thousand only) on Vinay Chaudhary, The Executive Engineer (Civil), Office of the CBMD Division, M-323, PWD, Vikas Bhawan-II, Delhi-110054, for the tree offence under Delhi Preservation of Trees, Act, 1994, and is hereby directed to deposit the penalty Rs. 60,000/- (Sixty Thousand Only) for damaging the roots of 6 nos. of trees, through demand draft in favor of DDO, Dy. Conservator of Forests (Central), KNR, Delhi within 15 days of the receipt of this order failing which recovery proceeding as per law shall be initiated against them.

It is also ordered that no further action will be taken against the offender as regarding the instant matter is concerned.

In case the offender fails to deposit the above amount within permitted period necessary action shall be initiated to prosecute him under the provision of the above said Act.


Dy. Conservator of Forests
Central Forest Division/Tree Officer

Sh. Vinay Choudhary,
The Executive Engineer (Civil),
Office of the CBMD Division, M-323, PWD,
Vikas Bhawan-II, Delhi-110054

Copy to:-

1. Conservator of Forests, A-Block, 2nd Floor, Vikas Bhawan, IP Estate, New Delhi (For Kind Approval)
2. Dy. Conservator of Forests (P&M), A-Block, 2nd Floor, Vikas Bhawan, IP Estate, New Delhi (For Kind Approval)


Dy. Conservator of Forests
Central Forest Division/Tree Officer

GOVT. OF NATIONAL CAPITAL TERRITORY OF DELHI ANNEXURE - XV
PUBLIC WORKS DEPARTMENT (M-323)



कार्यालय कार्यपालक अभियंता
सेन्ट्रल एंड नई दिल्ली भवन (एम-323),
लोनिवि, ए-ब्लॉक, प्रथम तल, विकास
भवन-II नजदीक मेटकाल हाऊस, सिविल
लाईन, दिल्ली-110054.



OFFICE OF EXECUTIVE ENGINEER
CENTRAL & NEW DELHI BUILDING
(M-323) P.W.D. A-BLOCK,
1ST FLOOR, VIKAS BHAWAN-II,
NEAR METCALF HOUSE,
CIVIL LINES DELHI-110054.



Ph:- 011-23813979

Fax:-011-23813997

E-mail :- eepwddelhim323@gmail.com

सं०. 54(19)21-22/सेन्ट्रल एंड नई दिल्ली भवन (एम-323)/2023-24/1872

दिनांक: 19/07/2023

To,

The Dy. Conservator of Forests
Department of Forest and Wild Life
North Forest Division
Kamla Nehru Ridge, Delhi-110007.

विषय:- Regarding Demand Draft for Rs. 60,000/-.

संदर्भ:- Your office letter No letter No. DCF(C)/DPTA/Offence/21-22/3572-74 dt. 04.07.2023.

With reference to your above referred order, DD No. 895671 dt. 18.07.2023 for amounting to Rs. 60,000/- in favour Dy. Conservator of Forest (Central) is enclosed herewith for further deposition and necessary action.

Please acknowledge the receipt.

Encl:- DD No. 895671 dt. 18.07.2023
Rs. 60,000/- (In Original)

19/07/23

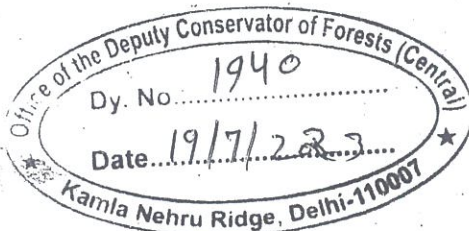
कार्यपालक अभियंता

सेन्ट्रल एंड नई दिल्ली भवन (एम-323)

प्रतिलिपि:-

1. सहायक अभियंता, सिभअनु० उपमंडल एम-3231, 16-ए राजपुर रोड, दिल्ली को सूचनार्थ एवं आवश्यक कार्रवाई हेतु।
2. गार्ड फाईल।

sd
कार्यपालक अभियंता



T.Cell
19/7/23



सत्यमेव जयते

GOVT. OF NCT OF DELHI
DEPARTMENT OF FOREST AND WILD LIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,
DELHI-110007(PH.:23853561)

F. No.337/CFD/DCF(C)/Site-Inspection Reports/2023-24/1220-24

Date: 04.05.2023

To,

The Exe. Engineer,
Maintenance Department, PWD,
Lok Nayak Hospital, New Delhi

Sub: Forfeiture of security deposit due to non-compliance of the Terms & Condition of
Tree Transplantation/Felling Permissions-reg

This is to bring to your notice that the following tree transplantation/felling permissions were issued against the following tree felling applications from the office of the undersigned:


S.No	File. No.	Date	No. of trees Affected
1.	F.No. 09/NFD/TC/Felling/2020-21 (Offline Mode)	10.11.2020	09 trees to be Transplanted
2.	F.No. 19/NFD/TC/Felling/2020-21 (Offline Mode)	04.01.2021	02 trees to be Transplanted
3.	F.No. 13/NFD/TC/Felling/2021-22 (I.D. No. 3440)	17.08.2021	06 trees to be Felled
4.	F.No. 44/CFD/TC/Online/Felling/2021-22 (I.D. No. 6288)	28.02.2022	04 trees to be transplanted, 02 trees to be felled
5.	F.No. 05/CFD/TC/Online/Felling/2021-22 (I.D. No. 6483)	12.04.2022	04 trees to be transplanted, 01 tree to be felled
	TOTAL AFFECTED TREES		28 Trees

As per the status report dated 01.05.2023 filed by Sh. Ravinder Kumar (DRO), only 83 nos. trees were found to be planted as Compensatory Plantation against total of 280 trees which were to be planted at the compensatory plantation site i.e. Green Belt at Metcalfe House, DRDO Complex.

डायरी सं.
[Signature]
6/5/23


As a Tree Officer, I must convey my disappointment with such flagrant disregard for the guidelines and regulations in place to protect and preserve the environment. It is crucial to ensure that all activities related to the felling and transplantation of trees are carried out in a responsible and sustainable manner to mitigate the impact on the environment and the community.

In view of the above, it is communicated that the security deposit for the remaining 197 trees to be planted as compensatory plantation stands forfeited. Moreover, the remaining plantation will also be carried out the Forest Department for completing the Compensatory Plantation.


CHESHTA SINGH
Dy. Conservator of Forests
Central Forest Division/Tree Officer

Copy to:

1. P.S to PCCF, Department of Forest & Wildlife, 2nd Floor, VikasBhawan, I.P. estate, New Delhi 110002. (For kind information)
2. P.A to CCF (admin), Department of Forest & Wildlife, 2nd Floor, VikasBhawan, I.P. estate, New Delhi 110002. (For kind information)
3. P.A to CF, Department of Forest & Wildlife, 2nd Floor, VikasBhawan, I.P. estate, New Delhi 110002. (For kind information)
4. DCF(HQ), Department of Forest & Wildlife, 2nd Floor, VikasBhawan, I.P. estate, New Delhi 110002. (For kind information)


CHESHTA SINGH
Dy. Conservator of Forests
Central Forest Division/Tree Officer



GOVT. OF NCT OF DELHI
DEPARTMENT OF FOREST AND WILD LIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,
DELHI-110007(PH.:23853561)

F. No.69/CFD/TC/Check-List/2023-2024/2281-83

Date: 31.05.2023

ORDER

This is in furtherance of the letter bearing no. 337/CFD/DCF(C)/Site-Inspection Reports/2023-24/1220-24, dated 04.05.2023, issued to Exe. Engineer Maintenance Department (PWD), apropos forfeiture of security deposit due to non-compliance of the Terms & Condition of Tree felling permissions. The Executive Engineer of Maintenance department, Lok Nayak Hospital, PWD had failed to comply with section-10 of DPTA, 1994, which imposes an obligation to plant trees as prescribed by the Tree Officer.

Consequent upon the same, you are hereby directed to plant trees on the Green Belt at Metcalfe House, DRDO Complex, utilizing the forfeited security deposit money of the Executive Engineer of the Maintenance Department (PWD). The plantation of trees is to be carried out as per the following details:

1. **Location:** Green Belt, Metcalfe House, DRDO Complex
2. **Number of Trees:** 197 trees
3. **Species Selection:** Please ensure a diverse selection of native tree species suitable for the local climate and soil conditions. The choice of species should promote biodiversity and contribute to the overall aesthetics of the area. Here is a suggested list of species:
 - Pilkhan
 - Amaltas
 - Arjun
 - Jamun

The compliance report shall be submitted in the office of the undersigned within (4) weeks from issuance of this order.

To,

Vicky Dagar,
Range Officer,
Central Forest Division

Dy. Conservator of Forests/Tree Officer
Central Forest Division

Copy to:

1. The Exe. Engineer, Maintenance Department, PWD, Lok Nayak Hospital, New Delhi
2. Tree Cell, Central Forest Division, Kamla Nehru Ridge, Delhi-110007

Dy. Conservator of Forests/Tree Officer
Central Forest Division

GOVT. OF NCT OF DELHI
DEPARTMENT OF FOREST AND WILDLIFE,
OFFICE OF THE FOREST RANGE OFFICER, NORTH-EAST RANGI
GARHI MANDU, DELHI-110094
(CENTRAL FOREST DIVISION)

F.No. DAFW / CFD / Range Office / Comp. / 2023-24 / 02

Dated: 22.06.2023

To,

Dy. Conservator of Forests,
Central Forest Division,
Kamla Nehru Ridge,
Delhi-110007

Sub: Compliance report in furtherance of order dated 31.05.2023-reg

Respected Ma'am,

This is to bring to your kin notice that in furtherance of your order dated 31.05.2023, plantation of 200 trees has been carried out by the undersigned at Green belt, Metcalfe House, DRDO Complex. The different varieties of trees planted at the above mentioned location are given as under:

DRDO Plantation Summary		
S.No.	Species	Quantity
1.	Amaltas	40
2.	Gulmohar	15
3.	Jakranda	15
4.	Jamun	65
5.	Pilkhan	65
Total		200

This compliance report is submitted to you for your kind perusal and further order apropos maintenance of above mentioned trees or any other appropriate action as you deem fit.

Your's sincerely,

Office of the Deputy Conservator of Forests (Central)
Dy. No. 1527
26-6-2023

Vicky
22/06/23

Vicky Dagar,
Range Officer

Central Forest Division

T.ell
27/6

41

GOVT. OF NCT OF DELHI
DEPARTMENT OF FOREST AND WILD LIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,
DELHI-110007(PH.: -23853561)

F. No. 44/DCF(C)/DPTA/Offence/21-22/2531-2533

Dated:- 14/08/24

To,

The Director DESIDOC,
DRDO Complex,
Metcalf House, Civil Lines,
Delhi- 110054

**Subject :- Maintenance of Compensatory Plantation Created vide order F.No. 69/CFD/TC/
Check-List /2023-24/2281-83 dated 31/05/2023.**

Sir/Madam,

It is here to inform that in compliance of the office order F.No. 69/CFD/TC/Check-List/2023-24/2281-83 dated 31/05/2023 197 saplings have been planted at DRDO Complex Metcalfe House, Delhi on 22/06/2023 against the permission granted for felling of trees vide F. No. 44/CFD/TC/Online/Felling/2021-22/7521-23 dated 28/02/2022 and other connected permissions. During the creation of said plantation DRDO officials have extended their full cooperation. Further to state that for the maintenance of the created plantation when the staff of Forest department reached to the plantation site the officials of DRDO had barred them to get inside the premises.

It is pertinent to mention here that the said plantation was created in compliance to the matter O.A. No. 334/2023 titled Naresh Chaudhary Vs UOI and ors. which is a matter subjudice before the Hon'ble National Green Tribunal, Principal Bench, Delhi and the plantation which was carried out inside your premises is essential for compliance in the same matter. Further as per the provisions of DPTA 1994 compensatory plantation is to be maintained for minimum 7 years and due to denying entry to the Forest staff for maintenance of the plantation all the positive efforts made by the Forest Department in the plantation will go in vain and may result in failure of the plantation.

O/c

723

To

The Deputy Conservator of Forest (Central)
Department of Forest and Wildlife,
Kamla Nehru Ridge,
Delhi-110007.

Sub: Inspection report of DRDO plantation sites

Respected Ma'am,

As per the direction, the compensatory plantation carried out inside DRDO green area in June, 2023 was inspected on 16.08.2024 and it was found that the plants are being maintained by DRDO horticulture wing and as on date 173 trees of plants are surviving.

Yours faithfully,

Parveen
Parveen
F.O.

Davinder Singh
F.O.

1828
16/8/24

T.Cell/ Legal
16/8/24

उपवन संरक्षक
केन्द्रीय वन प्रभाग
कमला नैहर रिज, दिल्ली-07

विषय :-

कोर्ट के मामले में उपवन संरक्षक के मौखिक आदेश पर लगाए गए 197 वीथी के संबंध में।

महोदया,

आपसे निवेदन इस प्रकार है कि उपवन संरक्षक के मौखिक आदेश पर 197 वीथी कोर्ट के मामले की गंभीरता को संज्ञान में लेते हुए गठी मांडू वन क्षेत्र के पुराने वन क्षेत्र वाली जगह पर लगाए गए। जिनका विवरण निम्न प्रकार है - गुलर-30, सिरस-40, अर्जुन-63, पीपल-33, शीशम-22, अमलतास-9। इस कार्य में आर खर्च का विवरण

वीथी - ① गुलर-30 x 180 - 5400

② सिरस-40 x 180 - 7200

③ अर्जुन-63 x 180 - 11,340

④ पीपल-33 x 180 - 5,940

⑤ शीशम-22 x 180 - 3,960

⑥ अमलतास-9 x 180 - 1620

कुल खर्च - 35,460 रु०

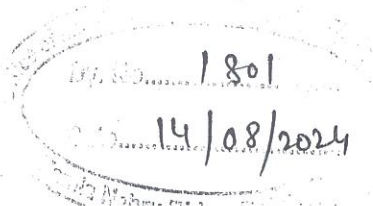
वीथी को लगाने व पानी देने का कुल खर्च $197 \times 25 = 4925$ रु०
कुल खर्च 40,385 रु० है। अतः महोदय से निवेदन है कि M/s Agrisense द्वारा कार्य Approved Rates पर करवाया है। उसका भुगतान M/s Agrisense को करने की कृपा करें।

forwarded for further information
and necessary action please to The
W/P

REFCD

Pls put up

Pls .../8



भवदीय

SR

सिद्धार्थ कुमार [वनरक्षक]

तैनात-गठी मांडू [वन क्षेत्र]

दिनांक - 14/08/2024



Garhi Mandu Plantation Area

- Tree species
- 1. Gulhar: 30
 - 2. Siris: 40
 - 3. A'jun: 63
 - 4. Pipal: 33
 - 5. Shisham: 22
 - 6. Amaltas: 09

Total plantation: 197

Legend

-  Department of Forest & Wildlife
-  Plantation Area





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ANNEXURE - XXII

406

GOVT. OF NCT OF DELHI
DEPARTMENT OF FOREST AND WILD LIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,
DELHI-110007(PH.:23853561)

F. No.337/CFD/DCF(C)/Site-Inspection Reports/2023-24/1225-29

Date: 04.05.2023

To, ✓

The Exe. Engineer,
Maintenance Department, PWD,
Lok Nayak Hospital, New Delhi

Sub: Reg. non-compliance of the Terms & Conditions of Tree Transplantation/Felling Permissions and failure of Transplantation

This is to bring to your notice that the following tree transplantation/felling permission were issued to the addressee for 6 Flag Staff Road, Civil Lines from the office of the undersigned:


S.No	File. No.	Date	No. of trees
1.	F.No. 09/NFD/TC/Felling/2020-21 (Offline)	10.11.2020	09 trees to be transplanted
2.	F.No. 19/NFD/TC/Online/Felling/2021-22 (Offline)	04.01.2021	02 trees to be transplanted
3.	F.No. 44/CFD/TC/Online/Felling/2021-22 (I.D. No. 6288)	28.02.2022	04 trees to be transplanted, 02 trees to be felled
4.	F.No. 05/CFD/TC/Online/Felling/2022-23 (I.D. No. 6483)	12.04.2022	04 trees to be transplanted, 01 tree to be felled
	TOTAL TREES TO BE TRANSPLANTED		19 trees

As per the status report dated 01.05.2023 filed by Sh. Ravinder Kumar (DRO), out of total 19 nos. of trees to be transplanted, only 1 Bargad tree was found to be alive and healthy, 11 nos. of trees were dead and dry and remaining 07 trees were missing at the transplantation sites i.e. PWD Office, Kyber Pass, KNR, Civil Lines and PWD Nursery, near Majnu Ka Tila.

As a Tree Officer, I must convey my disappointment with such flagrant disregard for the guidelines and regulations in place to protect and preserve the environment. It is crucial to ensure that all activities related to transplantation of trees are carried out in a responsible and sustainable manner to mitigate the impact on the environment and the community.


[Handwritten Signature]
6/5/23

In view of the above, it is communicated that 90 tree saplings of indigenous species (like Neem, Pipal, Arjun, Pilkhan, Jamun) of height of 15 feet and at least 6 inch diameter are to be planted. The Compliance report of the above direction should reach the office of the undersigned within 3 months from the issue of this letter.


CHESHTA SINGH
Dy. Conservator of Forests
Central Forest Division/Tree Officer

Copy to:

1. P.S to PCCF, Department of Forest & Wildlife, 2nd Floor, VikasBhawan, I.P. estate, New Delhi 110002. (For kind information)
2. P.A to CCF (admin), Department of Forest & Wildlife, 2nd Floor, VikasBhawan, I.P. estate, New Delhi 110002. (For kind information)
3. P.A to CF, Department of Forest & Wildlife, 2nd Floor, VikasBhawan, I.P. estate, New Delhi 110002. (For kind information)
4. DCF(HQ), Department of Forest & Wildlife, 2nd Floor, VikasBhawan, I.P. estate, New Delhi 110002. (For kind information)


CHESHTA SINGH
Dy. Conservator of Forests
Central Forest Division/Tree Officer

भारत सरकार
GOVERNMENT OF INDIA

दिल्ली राजपत्र
Delhi Gazette



एस.जी.-डी.एल.-अ.-29122020-223975
SG-DL-E-29122020-223975

असाधारण
EXTRAORDINARY
प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

सं. 280]	दिल्ली, बृहस्पतिवार, दिसम्बर 24, 2020/पौष 3, 1942	[रा.रा.क्षे.दि. सं. 236
No. 280]	DELHI, THURSDAY, DECEMBER 24, 2020/PAUSHA 3, 1942	[N. C. T. D. No. 236

भाग IV
PART IV

राष्ट्रीय राजधानी राज्य क्षेत्र दिल्ली सरकार
GOVERNMENT OF THE NATIONAL CAPITAL TERRITORY OF DELHI

पर्यावरण, वन एवं वन्यजीव विभाग
अधिसूचना

दिल्ली, 24 दिसम्बर, 2020

सं. फा. 3(20)/सीएफ/एचक्यू/ट्रांसप्लान्टेशन पॉलिस ऑफ ट्री/पार्ट फा0-क/2018-19/6453.—
दिल्ली वृक्ष परिरक्षण अधिनियम, 1994 की धारा 33 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार जनहित में, एतद्वारा "वृक्ष प्रत्यारोपण नीति, 2020" को बनाती है।

वृक्ष प्रत्यारोपण नीति, 2020

"प्रत्यारोपण" से अभिप्राय है किसी पेड़ की जड़ को पर्याप्त रूप से वैज्ञानिक तरीके से खोदकर निकालना और नए स्थान पर, उस स्थान को वैज्ञानिक तरीके से तैयार करते हुए, उसी पेड़ को नए स्थान पर प्रतिरोपित करना।

उल्लंघन की सीमा तक, यह नीति, वन एवं वन्यजीव विभाग, राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार, जिसे यहां से "विभाग" कहा जाएगा, द्वारा जारी सभी पिछले आदेशों को समाप्त करती है, जिनमें दिल्ली वृक्ष संरक्षण अधिनियम, 1994 के अपेक्षित प्रावधानों के तहत वृक्षों की क्षतिपूर्ति के लिए प्रत्यारोपण के संबंध में नियम शामिल हैं, ताकि राष्ट्रीय राजधानी क्षेत्र दिल्ली में विकासीय गतिविधियों के कारण हरित क्षेत्र की क्षति की पूर्ति की जा सके।

प्रत्यारोपण नीति में निम्नलिखित उल्लिखित है :-

- वृक्षों को गिराने तथा उनका प्रत्यारोपण करने के लिए चयन के मापदंड :
 - विकासीय परियोजनाओं के लिए चिह्नित क्षेत्र में आवेदक द्वारा कोई भी पेड़ अनावश्यक रूप से हटाया नहीं जाएगा।

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- (2) ऐसे वृक्ष जिन्हें गिरने अथवा प्रत्यारोपण से बचाया जा सकता हो, उन्हें सावधानीपूर्वक योजना बनाकर, डिजाइन और क्रियान्वयन किया जाना चाहिए और निर्माण कार्यों के बाद रखरखाव किया जाना चाहिए।
- (3) यदि उसी स्थान पर संरक्षण कार्य संभव न हो, तो विकासीय कार्यों से प्रभावित और जिन्हें उसी स्थान पर संरक्षित न किया जा सकता हो, कम से कम 80 प्रतिशत वृक्षों को वैज्ञानिक तरीके से प्रतिरोपित किया जाना चाहिए और नए स्थान पर आवेदक द्वारा रखरखाव के पर्याप्त उपाय किए जाने चाहिए ताकि कम से कम 80 प्रतिशत वृक्षों को प्रत्यारोपण के पूरा होने की तारीख से एक वर्ष के बाद संरक्षित किया जाना सुनिश्चित किया जाना चाहिए।
- (4) उक्त शर्तों, यदि कोई हों, जैसा लागू हों, को पूरा करने पर सरकार यदि आवश्यक समझे, तो जनहित में ऐसा कर सकती है, जिसके लिए इस उद्देश्यार्थ राज्य सरकार द्वारा गठित समिति की सिफारिशों पर विचार करने के बाद कम से कम 80 प्रतिशत वृक्षों की अपेक्षा से आवेदक को छूट दी जा सकती है।

2. क्षतिपूर्ति के रूप में प्रत्यारोपण के नियम :-

- (1) प्रत्यारोपण की आवश्यकता के अतिरिक्त, राष्ट्रीय राजधानी क्षेत्र दिल्ली में विकास कार्यों से प्रभावित होने वाले प्रत्येक वृक्ष की क्षतिपूर्ति के रूप में किए जाने वाले वृक्षारोपण के वर्तमान स्वरूप का अनुपात दस गुना अर्थात् 10:1 होगा। प्रत्येक गिरने वाले और प्रतिरोपित वृक्ष के लिए क्षतिपूर्ति के रूप में वृक्षारोपण करना आवश्यक होगा।
- (2) क्षतिपूर्ति के रूप में किए गए प्रत्यारोपण के माध्यम से लगाए गए पौधों/वृक्षों को बचाए रखना सुनिश्चित करने के लिए सभी पौधों/वृक्षों की न्यूनतम 6 फीट ऊंचाई रखने के अलावा क्षेत्र का ध्यान भी रखा जाना चाहिए साथ ही प्रत्येक वृक्षारोपण/वृक्षों को जियो-टैग भी किया जाएगा।

3. कुछ वृक्षों की प्रजातियों को प्रत्यारोपण से बाहर रखना :-

तेजी से फैलने वाले कुछ असाधारण वृक्षों की प्रजातियों जैसे ल्यूसीना ल्यूकोसेफिला, युकेलिप्टस ग्लोबलस और प्रोसोपिस जूलीफलोरा (विलायती कीकर) के प्रत्यारोपण पर विचार नहीं किया जाना चाहिए और इन्हें विकास कार्यों के कारण प्रभावित होने वाले वृक्षों के प्रत्यारोपण की, न्यूनतम 80 प्रतिशत आवश्यकता के लक्ष्य से बाहर रखे जाना चाहिए, ऐसे वृक्षों की प्रजातियों, जिन्हें प्रत्यारोपण से बाहर रखे जाना है, की निगेटिव लिस्ट विभाग द्वारा नियमित रूप से अद्यतन की जाएगी।

4. किसी परियोजना स्थल पर वृक्ष प्रत्यारोपण के लिए अपनाई जाने वाली प्रक्रिया :-

किसी परियोजना स्थल पर वृक्ष प्रत्यारोपण करना चाहने वाले आवेदक द्वारा निम्नलिखित प्रक्रिया का पालन किया जाएगा :-

- (1) स्थल वाले वृक्षों की रिपोर्ट : परियोजना की व्यवहार्यता के आकलन के समय वृक्ष सर्वेक्षण किया जाएगा और साइट के विकास की योजना और वृक्षों के संरक्षण के प्रस्तावों के लिए अपेक्षित जानकारी प्राप्त करने के लिए साइट की पहचान की जाएगी। साइट ट्री रिपोर्ट में निम्न शामिल होगा :
- (क) साइट के सभी वृक्षों की वास्तविक गिनती के साथ-साथ वृक्षों के घरों की जानकारी;
- (ख) सभी वृक्षों की जियो-टैगिंग;
- (घ) प्रत्यारोपण किए जाने वाले वृक्षों की संख्या और प्रकार तथा उनकी स्थल क्षमता का प्रारंभिक आकलन; सरकारी एजेंसियों के मामले में, विभाग द्वारा जारी दिशा-निर्देशों के आधार पर व्यय की स्वीकृति और उसकी अनुमानित लागत की स्वीकृति से पूर्व साइट ट्री रिपोर्ट तैयार की जाएगी और उसे व्यय की स्वीकृति के प्रस्ताव में शामिल किया जाएगा। व्यय की स्वीकृति से पूर्व साइट ट्री रिपोर्ट की एक प्रति संबंधित वृक्ष अधिकारी को रिकार्ड हेतु प्रस्तुत की जाएगी। हालांकि, इस चरण में वृक्ष अधिकारी की स्वीकृति की आवश्यकता नहीं होगी।
- (2) वृक्ष प्रत्यारोपण के लिए एक तकनीकी एजेंसी नियुक्त करना : आवेदक वृक्ष प्रत्यारोपण कार्य करने के लिए सूचीबद्ध एजेंसियों में से किसी एक तकनीकी एजेंसी का चयन करेगा।
- (3) सरकारी एजेंसियों के मामले में, यह कार्य व्यय की स्वीकृति के बाद तथा एक प्रतिस्पर्धी बोली प्रक्रिया के माध्यम से किया जाएगा। यह प्रतिक्रिया एक समयबद्ध तरीके से पूरी करने के लिए, विभाग द्वारा वृक्ष प्रत्यारोपण कार्य के लिए एक तकनीकी एजेंसी के चयन हेतु प्रस्ताव का एक मॉडल अनुरोध तैयार किया जाएगा।
- (4) वृक्ष संरक्षण योजना तैयार करना और अनुमोदन : चुनी गई तकनीकी एजेंसी पहली प्राथमिकता के तौर पर स्थल पर ही संरक्षण के लिए वृक्ष संरक्षण योजना तैयार करने में आवेदक की सहायता करना होगा। ऐसी स्थिति में जहां वृक्षों को उनके मौजूदा स्थलों पर ही बनाए रखना असंभव हो, वहां प्रभावित वृक्षों को प्रतिरोपित करने के लिए प्राथमिकता दी जानी चाहिए, ताकि प्रत्यारोपण के बाद वृक्षों के बचने की दर तथा स्थानीय माहौल में हरियाली की हानि को कम किया जा सके, और यदि लागू न हो, तो प्रभावित वृक्षों को उपयुक्त स्थलों पर उसी जगह पर प्रतिरोपित करना चाहिए। प्रत्यारोपण का स्थान मुख्यतः परियोजना स्थल के आसपास ही होना चाहिए ताकि आसपास के क्षेत्र में रमणीयता बनी रह सके। किसी भी स्थिति में, विकास कार्यों से प्रभावित न्यूनतम 80 प्रतिशत वृक्षों को वृक्ष प्रत्यारोपण के माध्यम से बचाया जाना चाहिए।
- वृक्ष संरक्षण योजना की प्रमुख विशेषताएं इस प्रकार होंगी :-
- (क) ऐसे वृक्षों के संबंध में, जिन्हें उसी स्थल पर संरक्षित किया जा सकता हो, की परियोजना की रूपरेखा में उन वृक्षों का विवरण होगा जिनके प्रत्यारोपण तथा जिन वृक्षों को गिराने की आवश्यकता होगी;

- (ख) वृक्षों का स्थान बदलने/प्रत्यारोपण की नीति की पहचान;
- (ग) उस भूमि/क्षेत्र की पहचान, जहां वृक्षों को प्रतिरोपित किया जाएगा;
- (घ) प्रत्यारोपण के लिए निधि की आवंटन;
- (ङ) वृक्ष संरक्षण योजना के साथ समय-सीमा के संयोजन से विकास योजना का आकलन;
- वृक्ष हटाने, यदि कोई हो, के लिए आवेदन के साथ वृक्ष संरक्षण योजना संबंधित वृक्ष अधिकारी को प्रस्तुत की जाएगी। वृक्ष अधिकारी, दिल्ली वृक्ष संरक्षण अधिनियम, 1994 के अंतर्गत निर्धारित समय-सीमा के भीतर अपना निर्णय देने के साथ ही वृक्ष संरक्षण योजना में आवश्यक परिवर्तन करते हुए, लिखित रूप में कारण बताते हुए सशर्त अनुमोदन देगा। यदि अनुरोध करने पर वृक्ष अधिकारी निर्धारित समय में अपनी अनुमति की जानकारी नहीं दे पाता, तो अनुमति दी गई मान ली जाएगी। पूर्ण आवेदन प्रस्तुत होने के बाद यदि वृक्ष अधिकारी निर्धारित अवधि में अनुमति नहीं दे पाता, तो अनुमति दी गई मान ली जाएगी।
- (5) वृक्ष संरक्षण योजना का क्रियान्वयन : अनुमोदन मिलने अथवा संबंधित वृक्ष अधिकारी का अनुमोदन मिल गया माने जाने के बाद ही वृक्ष संरक्षण योजना पर कार्रवाई की जाएगी। वृक्ष प्रत्यारोपण की प्रभारी तकनीकी एजेंसी नीचे दर्शाई गई संबद्ध गतिविधियों के लिए जिम्मेदार होगी :-
- (क) प्री-कंडीशनिंग
- (ख) हार्डनिंग
- (ग) रिजोम कंसोलिडेशन
- (घ) आश्रय स्थल की तैयारी
- (ङ) परिवहन
- (च) आश्रय स्थल पर प्रत्यारोपण
- (छ) बाद की देखभाल
- यह संभावित है कि उपर्युक्त (क) से (घ) तक में विशेष तौर पर 3-4 माह लगेगे, जबकि बाद की देखभाल में 3-12 माह का समय यह सुनिश्चित करने के लिए लग सकता है कि प्रतिरोपित वृक्ष अपने नए स्थान पर सफलतापूर्वक लगा दिए गए हैं। सभी प्रतिरोपित वृक्षों के लिए जियो-टैग लगाए जाना अनिवार्य होगा।
- (6) प्रतिरोपित वृक्षों के रखरखाव को सौंपना: प्रत्यारोपण की प्रभारी तकनीकी एजेंसी की जिम्मेदारी, नए स्थान पर वृक्षप्रत्या रोपण के एक वर्ष पूरा होने तक निम्नलिखित शर्तों पर सीमित होगी :
- (क) एक वर्ष की समाप्ति के बाद तकनीकी एजेंसी द्वारा सर्वाइवल असेसमेंट रिपोर्ट प्रस्तुत की जाएगी, जिसके साथ नए स्थलों पर वृक्ष की सर्वाइवल दर के आकलन के साथ रिसेप्टर साइट पर संबंधित वृक्ष अधिकारी द्वारा हस्ताक्षरित एक कम्प्लीशन सर्टिफिकेट दिया जाएगा।
- (ख) वृक्ष प्रत्यारोपण के एक वर्ष पूरा होने पर बेंचमार्क ट्री सर्वाइवल दर 80 प्रतिशत अथवा जैसा समय-समय पर विभाग द्वारा अधिसूचित अनुसार होगी। तकनीकी एजेंसी के अंतिम भुगतान को वृक्ष की सर्वाइवल दर से जोड़ा जाएगा जिसमें बेंचमार्क दर से कम दर पर वृक्ष के सर्वाइवल के लिए दंड का प्रावधान होगा। भुगतान का शेड्यूल इस प्रकार होगा :
- (i) प्रथम भुगतान : 100 प्रतिशत के बाद अंतिम तय दर का 20 प्रतिशत। समस्त वृक्षों का तकनीकी रूप से उचित तरीके से फोटोग्राफी के साथ प्रत्यारोपण का पूरा होना।
- (ii) दूसरा भुगतान: तकनीकी रूप से उचित तरीके से फोटोग्राफी के साथ सर्वाइवल दर के आधार पर अंतिम तय दर का 30 प्रतिशत।
- यदि सर्वाइवल 80 प्रतिशत से अधिक हो तो 100 प्रतिशत भुगतान।
 - यदि सर्वाइवल 60 प्रतिशत से 79 प्रतिशत के बीच हो तो 75 प्रतिशत भुगतान।
 - यदि सर्वाइवल 50 प्रतिशत से 69 प्रतिशत के बीच हो तो 50 प्रतिशत भुगतान।
 - यदि 50 प्रतिशत से भी कम वृक्ष सर्वाइव होने में विफल रहते हों तो कोई भुगतान नहीं होगा। यदि प्रत्यारोपण का कार्य विफल घोषित किया जाएगा तो आगामी वर्षों में कोई और भुगतान नहीं होगा।
- (iii) तीसरा भुगतान: तकनीकी रूप से उचित तरीके से फोटोग्राफी के साथ तथा समिति द्वारा सत्यापन के बाद सर्वाइवल दर के आधार पर अंतिम तय दर का 25 प्रतिशत।
- प्रथम वर्ष में सर्वाइव हुए समस्त वृक्षों के 100 प्रतिशत सर्वाइवल पर 100 प्रतिशत भुगतान।
 - प्रथम वर्ष में समस्त वृक्षों की सर्वाइवल दर 60 प्रतिशत से 79 प्रतिशत के बीच रहने पर 75 प्रतिशत भुगतान।
 - प्रथम वर्ष में समस्त वृक्षों की सर्वाइवल 50 प्रतिशत से 69 प्रतिशत के बीच रहने पर 50 प्रतिशत भुगतान।
 - यदि 50 प्रतिशत से भी कम वृक्ष सर्वाइव होने में विफल रहते हों तो कोई भुगतान नहीं होगा। यदि प्रत्यारोपण का कार्य विफल घोषित किया जाएगा तो आगामी वर्षों में कोई और भुगतान नहीं होगा।
- (iv) चौथा और अंतिम भुगतान: तकनीकी रूप से उचित तरीके से फोटोग्राफी के साथ और किए गए रखरखाव की वीडियो रिकार्डिंग तथा समिति द्वारा सत्यापन के बाद सर्वाइवल दर के आधार पर अंतिम तय दर का 25 प्रतिशत।

- प्रथम वर्ष में सर्वाइव हुए समस्त वृक्षों के 100 प्रतिशत सर्वाइवल पर 100 प्रतिशत भुगतान।
- प्रथम वर्ष में समस्त वृक्षों की सर्वाइवल दर 60 प्रतिशत से 79 प्रतिशत के बीच रहने पर 75 प्रतिशत भुगतान।
- प्रथम वर्ष में समस्त वृक्षों की सर्वाइवल 50 प्रतिशत से 69 प्रतिशत के बीच रहने पर 50 प्रतिशत भुगतान।
- यदि 50 प्रतिशत से भी कम वृक्ष सर्वाइव होने में विफल रहते हों तो कोई भुगतान नहीं होगा। यदि प्रत्यारोपण का कार्य विफल घोषित किया जाएगा तो आगामी वर्षों में कोई और भुगतान नहीं होगा।

इसके अतिरिक्त समस्त ऐसे प्रतिरोपित वृक्षों के लिए, जो देशी वृक्ष की प्रजाति के हों तथा 15 फीट ऊंचे हों और कम से कम 6 इंच व्यास वाले हों, उन्हें 1:5 के अनुपात से प्लांट किया जाना चाहिए।

- (ग) ऐसी परियोजनाओं, जहां 100 अथवा अधिक वृक्ष प्रतिरोपित किए गए हों, वृक्ष प्रत्यारोपण के पूरा होने के एक वर्ष बाद एक सोशल ऑडिट कराया जाएगा ताकि वृक्षों की वास्तविक सर्वाइवल दर का पता लग सके और कंपलीशन सर्टिफिकेट पर संबंधित वृक्ष अधिकारी द्वारा तथा सोशल ऑडिट टीम के एक प्रतिनिधि के संयुक्त रूप से हस्ताक्षर होने चाहिए।

प्रतिरोपित वृक्षों के रखरखाव के लिए तकनीकी एजेंसी से हस्तांतरित जिम्मेवारी भूमि के स्वामित्व वाली एजेंसी की होगी।

5. सोशल ऑडिट :-

राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार सोशल ऑडिट के माध्यम से भागीदारी को मान्यता देती है, क्योंकि यह वृक्ष प्रत्यारोपण परियोजनाओं के आकलन का सबसे प्रभावी तरीका है। नागरिक समूहों, पेशेवर तथा विशेषज्ञ व्यक्तियों वाली स्थानीय समितियां (वार्ड अथवा असेम्बली स्तर पर) वन एवं वन्यजीव विभाग द्वारा गठित की जाएंगी। वृक्ष समितियां समस्त परियोजनाओं की नियमित मॉनिटरिंग करने के लिए जिम्मेदार होंगी, जिनमें क्षतिपूर्ति के रूप में वृक्षारोपण 100 अथवा अधिक वृक्षों/पौधों का उनके स्थानीय एरिया में प्रत्यारोपण शामिल होगा और एक वर्ष के बाद वे वृक्ष सर्वाइवल दर को प्रमाणित करेंगी।

6. वेबसाइट पर डेटा का प्रकाशन :-

- (1) वन एवं वन्यजीव विभाग अपनी वेबसाइट पर प्रतिमाह दिल्ली वृक्ष संरक्षण अधिनियम, 1994 के अंतर्गत निम्नलिखित विवरणों के साथ वृक्ष हटाने के लिए प्रत्येक आवेदन के अनुमोदन के विवरण रखेगा तथा अद्यतन रिकार्ड रखेगा :-

(क) आवेदन का विवरण।

(ख) प्रभावित साइट की लोकेशन।

(ग) हटाए गए वृक्षों की संख्या एवं उनके प्रकार के साथ ही वृक्ष हटाने का कार्य पूरा होने की तारीख।

(घ) प्रतिरोपित वृक्षों की संख्या और प्रकार के साथ ही प्रत्यारोपण का कार्य पूरा होने की तारीख।

(ङ) क्षतिपूर्ति के रूप में वृक्षारोपण के लिए साइट की लोकेशन, विवरण जैसे प्रत्येक वृक्ष/पौधे का प्रकार, ऊंचाई और जियो-टैगिंग तथा क्षतिपूर्ति वाले वृक्षारोपण के पूरा होने की तारीख।

(च) वृक्ष प्रत्यारोपण करने वाली प्रभारी एजेंसी।

(छ) क्या नागरिक समिति द्वारा सोशल ऑडिट किया गया है, यदि हां तो उसका विवरण।

7. वृक्ष प्रत्यारोपण के लिए तकनीकी एजेंसियों का पैनल बनाना :-

- (1) विभाग अर्हक प्रत्यारोपण एजेंसियों का पैनल तैयार करेगा ताकि न्यूनतम तकनीकी मापदंड को पूरा किया जा सके और दिल्ली में प्रत्यारोपण का कार्य किया जा सके।

(2) राष्ट्रीय राजधानी क्षेत्र दिल्ली में किसी परियोजना स्थल पर प्रत्यारोपण का कार्य कराने के लिए आवेदक को पैनल पर उपलब्ध एजेंसियों में से किसी एजेंसी को चुनना होगा, जो तकनीकी व्यवहार्यता रिपोर्ट प्रस्तुत करेगी और विशिष्ट परियोजना के लिए वृक्ष प्रत्यारोपण का कार्य करेगी। पैनलीकृत एजेंसी दिल्ली में वृक्ष प्रत्यारोपण के लिए विभाग द्वारा समय-समय पर जारी समस्त तकनीकी विनिर्दिष्टियों का पालन करेगी।

8. वृक्ष प्रत्यारोपण के लिए भूमि :-

दिल्ली के लोक निर्माण विभाग की सड़कों पर प्राथमिक तौर पर उसी स्थान पर वृक्ष प्रत्यारोपण किया जाएगा बशर्ते सड़कों के किनारे भूमि उपलब्ध हो। इसके अतिरिक्त, विभाग द्वारा दिल्ली में वृक्ष प्रत्यारोपण के लिए सड़कों के किनारे भूमि की पहचान की जाएगी, जहां पुनः वृक्षारोपण किया जाएगा, उदाहरण के लिए सरकारी नर्सरियों में यह कार्य किया जाएगा। यदि ऐसी कोई भूमि उपलब्ध नहीं होती, तो यह आवेदक की जिम्मेवारी होगी कि वह एक वैज्ञानिक तरीके से वृक्षों की प्रजातियों के प्रत्यारोपण के लिए उक्त भूमि की व्यवस्था करे।

9. वृक्ष प्रत्यारोपण से छूट :-

एक सामान्य नियम के रूप में, समस्त विकासीय परियोजनाओं के लिए यह सुनिश्चित करना अनिवार्य होगा कि न्यूनतम 80 प्रतिशत प्रभावित वृक्षों को निम्नलिखित मामलों के अलावा, वैज्ञानिक तरीके से प्रतिरोपित किया जाता हो :

- (क) प्राइवेट संगठन अथवा व्यक्तियों द्वारा 10 अथवा कम वृक्ष हटाये जाना।

- (ख) राज्य सरकार द्वारा गठित समिति द्वारा इस उद्देश्यार्थ और लिखित रूप में कारण दर्ज किए जाने के लिए विशेष मामलों में परियोजना विशिष्ट छूट।
10. राष्ट्रीय राजधानी क्षेत्र दिल्ली में वैज्ञानिक वृक्ष प्रत्यारोपण की सुविधा :-
- (1) वृक्ष प्रत्यारोपण एक ऐसा विषय है जिसमें प्रौद्योगिकी शामिल होती है इसमें राष्ट्रीय राजधानी क्षेत्र दिल्ली में मौजूदा एग्रो-क्लाइमेटिक परिस्थितियों में पाई जाने वाली विभिन्न वृक्ष प्रजातियों के वैज्ञानिक प्रत्यारोपण की श्रेष्ठ और सफल प्रक्रिया शामिल होती है। विभाग में वृक्ष प्रत्यारोपण के लिए एक समर्पित सैल की स्थापना की जाएगी ताकि राष्ट्रीय राजधानी क्षेत्र दिल्ली में वृक्ष प्रत्यारोपण से संबंधित सभी मामलों के लिए सुविधा दी जा सके तथा उनका निपटान किया जा सके।
- (2) वृक्ष प्रत्यारोपण सैल के कार्य इस प्रकार हैं :
- (क) राष्ट्रीय राजधानी क्षेत्र दिल्ली में किसी वृक्ष प्रत्यारोपण कार्य के कड़े अनुपालन के लिए तकनीकी स्पेसिफिकेशंस को तैयार करना तथा उन्हें नियमित रूप से अद्यतन करना।
- (ख) कम से कम प्रत्येक दो वर्ष में दिल्ली में वृक्ष प्रत्यारोपण के लिए तकनीकी एजेंसियों का पैनल तैयार करना।
- (ग) सरकारी एजेंसियों को समर्थन देने के लिए मॉडल आर एफ पी और अन्य समर्थित दस्तावेज तैयार करना ताकि दिल्ली में वृक्ष प्रत्यारोपण के लिए स्थापित प्रक्रिया को कुशलतापूर्वक अपनाया जा सके।
- (घ) बैचमार्क वृक्ष सर्वाइवल दर को परिभाषित करना और वैज्ञानिक रूझानों और डेटा को शामिल करते हुए समय-समय पर उसे अद्यतन करना, जो दिल्ली में वृक्ष प्रत्यारोपण के सफल तथ्यों पर आधारित होगा।
- (ङ) विभाग के अधिकारियों, लोक निर्माण विभाग के इंजीनियरों आदि को वृक्ष प्रत्यारोपण के विषय पर तकनीकी प्रशिक्षण देने और क्षमता विकास के कार्यक्रम आयोजित करना।
- (च) दिल्ली में किए गए समस्त वृक्ष प्रत्यारोपण कार्यों के साथ-साथ उक्त वृक्षों का जियो-टैग डेटा के लिए एक सेंट्रल रेपोजिट्री का रखरखाव करना तथा साथ ही साथ विभिन्न परियोजनाओं की सफलता की दरों, विभिन्न वृक्ष प्रजातियों, विभिन्न भू-स्वामित्व एजेंसियों और वृक्ष प्रत्यारोपण का कार्य करने वाली प्रभारी तकनीकी एजेंसियों के आंकड़ों का रखरखाव करना।
- (छ) उन आवेदकों अथवा तकनीकी एजेंसियों को वृक्ष प्राधिकरणों को आवधिक रूप से फ्लैग करना, जो बैचमार्क सर्वाइवल दर की प्राप्ति नहीं कर पाते।
- (ज) स्थानीय वृक्ष समितियां (वार्ड अथवा असेम्बली स्तर पर) गठित करना, जिनमें इस नीति की अधिसूचना जारी होने के तीन माह के भीतर नागरिक समूहों, पेशेवर और विशेषज्ञ शामिल होंगे, जिनका उद्देश्य नीति के तहत सोशल ऑडिट करना और ऐसे सोशल ऑडिट करने के लिए नियम निर्धारित करना है।
- (3) दिल्ली वृक्ष प्राधिकरण वृक्ष प्रत्यारोपण के लिए निर्धारित प्रक्रिया के क्रियान्वयन की मॉनिटरिंग के लिए जिम्मेदार शीर्ष निकाय होगा जो नए नियम, मेकेनिज्म और दिल्ली में सफल वृक्ष प्रत्यारोपण सुनिश्चित करने के उद्देश्य से श्रेष्ठ प्रक्रियाओं की प्राप्ति के लिए जिम्मेदार होगा।

राष्ट्रीय राजधानी क्षेत्र दिल्ली के उपराज्यपाल
आदेश से तथा उनके नाम पर,
संजीव खिरवार, प्रधान सचिव (पर्यावरण एवं वन)

DEPARTMENT OF ENVIRONMENT, FORESTS AND WILDLIFE
NOTIFICATION

Delhi, the 24th December, 2020

F. No. 3(20)/CF/HQ/Transplantation policy of tree/part-file-A/2018-19/6453.—In exercise of the powers conferred by Section 33 of the Delhi Preservation of Trees Act, 1994, the Government of National Capital Territory of Delhi in public interest, hereby, make "Tree Transplantation Policy 2020".

Tree Transplantation Policy 2020

"Transplantation" means scientific digging out of a tree with sufficient root and shoot system and replanting of same tree in a new location after scientific preparation.

This policy, to the extent of contravention, suppresses all previous orders issued by the Department of Forest & Wildlife, Government of National Capital Territory of Delhi, herein refer to as "Department", regarding the norms for carrying out compensatory plantation under relevant provisions of the Delhi Preservation of Trees Act, 1994 to compensate the loss of greenery in the National Capital Territory of Delhi due to developmental activities.

Transplantation policy prescribes following:

1. **Criteria for selection of trees for felling and transplantation: -**
(1) No tree shall be unnecessarily removed in area identified for development projects by applicant.

- (2) Existing trees that can be prevented from felling or transplantation shall be properly preserved through careful planning, design, implementation and post construction maintenance.
 - (3) When on-site preservation is not possible, at least 80% of the trees that are affected by developmental activities and cannot be preserved on-site shall be required to be scientifically transplanted and adequate maintenance measures shall be undertaken by applicant at the new site so as to ensure survival of at least 80% of the transplanted trees after completion of a year from date of completion of transplantation.
 - (4) Subject to such conditions, if any, as may be imposed, the government may, if it considers it necessary so to do in the public interest, exempt an applicant from requirement of minimum of 80% of trees to be transplanted after considering recommendations of committee constituted by State government for this purpose.
2. **Norms for compensatory plantation: -**
- (1) The present norm of carrying out compensatory plantation in the component of ten times i.e., 10:1, for every tree affected by developmental activity in NCT of Delhi shall continue, in addition to the requirement for carrying out transplantation. The compensatory plantation shall be required to be done for each felled and transplanted tree.
 - (2) To ensure maximum chances of survival of saplings/trees planted through compensatory plantation, it shall be mandatory for all saplings/trees planted to be minimum 6 feet in height and area as well as individual seedlings/trees to be geo-tagged.

3. **Exclusions of Certain Tree Species from Transplantation:-**

Invasive exotic tree species such as *Leucaena leucocephala*, *Eucalyptus globulus* and *Prosopis juliflora* (*Vialyati kikar*) should not be considered for transplantation and will be excluded from the target of requiring minimum 80% of the trees affected by developmental activity to be transplanted. A negative list of such tree species to be excluded from transplantation shall be regularly updated by the Department.

4. **Procedure to be followed for Tree Transplantation at any Project Site:-**

Following procedure shall be followed by any applicant seeking to carry out tree transplantation at any project site:

- (1) **Site Tree Report:** A tree survey shall be carried out at the time of project feasibility assessment and site identification to obtain the required information for developing site planning and trees preservation proposals. The site tree report shall include:
 - (a) A physical tree count of all trees on site along with the noting of tree girths;
 - (b) Geo-tagging of all trees;
 - (c) Tree photographs uploaded online for record of date;
 - (d) Preliminary assessment of number and type of trees to be transplanted and potential location(s);

In case of Government agencies, preparation of Site Tree Report shall be done prior to seeking Expenditure Sanction (E/S) and the estimated costs for the same, based on guidelines issued by Department, should be included in the proposal for E/S. A copy of the Site Tree Report shall be submitted to the concerned Tree Officer for record prior to seeking Expenditure Sanction. However, no approval shall be required from the Tree Officer at this stage.

- (2) **Appointing a Technical Agency for Tree Transplantation:** The applicant shall select one of the technical agencies among the agencies empanelled for carrying out tree transplantation work.
- (3) In case of Government agencies, this shall be done after receiving Expenditure Sanction and through a competitive bidding process. To ensure that this happens in a time-bound manner, the Department shall prepare a model request for proposal for selection of a technical agency for tree transplantation work.
- (4) **Preparation and Approval of Tree Preservation Plan:** The selected technical agency shall assist the applicant in preparing a Tree Preservation Plan for the site with first priority given to on-site preservation. In a situation where retaining the trees at their existing locations is unfeasible, priority should be given to transplant the affected trees to other permanent locations within the project site where appropriate, so as to increase the tree's survival rate after transplanting and minimize the loss of greenery in the local environ; and if not applicable, transplant the affected trees to suitable permanent location ex-situ. Location of the receptor site should preferably be in proximity to the project site for retention of amenity effect in the vicinity. In any case, a minimum of 80% of trees affected by any developmental activity shall be preserved through tree transplantation.

Following will be the salient features of the Tree Preservation Plan:

- (a) The project outline with respect to trees that can be preserved on-site, trees that will need transplantation and trees that need to be felled;
- (b) Identification of tree relocation/transplantation strategy;
- (c) Identification of land/area where the trees will be transplanted;

- (d) Allocation of funds for transplantation;
 (e) Assessment of development plan in conjunction with the tree preservation plan with timelines;

The Tree Preservation Plan shall be submitted to the concerned Tree Officer along with the application for tree felling. If any, The Tree Officer shall give his/her decision within the time stipulated under Delhi Preservation of Trees Act, 1994 including, for reasons to be recorded in writing, granting a conditional approval subject to making necessary changes in the Tree Preservation Plan. If the Tree Officer fails to communicate his/her permission on request within the stipulated period, the permission shall be deemed to have been granted. If the Tree officer fails to communicate his/her permission within the stipulated period after submission of complete application, the permission shall be deemed to have been granted.

- (5) Implementation of Tree Preservation Plan: The Tree Preservation Plan can be put to implementation only after receipt of approval or deemed approval from the concerned Tree Officer. The technical agency in-charge of tree transplantation will be responsible for all the associated activities as illustrated below:

- (a) Pre conditioning
- (b) Hardening
- (c) Rhizome consolidation
- (d) Refuge site preparation
- (e) Transportation
- (f) Transplanting at refuge
- (g) After care

It is expected that the steps (a) to (f) above will typically take 3-4 months, whereas after care could take anywhere from 3-12 months to ensure that the transplanted tree have successfully adapted to their new habitat. It will be mandatory for all the transplanted trees to be geo-tagged.

- (6) Handover of Maintenance of Transplanted Trees: The responsibility of the technical agency in-charge of transplantation will be limited to one year of the completion of tree transplantation to a new site, subject to the following:

- (a) Survival assessment report shall be submitted by the technical agency at the end of one year with an assessment of tree survival rate at the new sites, along with a completion certificate signed by the concerned Tree Officer at the receptor site.
- (b) The benchmark tree survival rate at the end of one year of tree transplantation shall be 80% or as notified by the Department, from time to time. The final payment of the technical agency shall be linked to the tree survival rate achieved with a provision for a penalty for tree survival rate below the benchmark rate. The schedule for payment will be as follows
 - i. First payment: 20% of finalized rate after 100% completion of transplantation of all trees by technically proper method with photography.
 - ii. Second payment: 30% of finalised rate depending upon survival rate by technically proper method with photography.
 - 100% payment if survival is more than 80%.
 - 75% payment if survival is between 60 to 79%.
 - 50% payment if survival is 50 to 69%
 - No payment if less than 50% trees have failed to survive. No further payments in the subsequent years will not be released as the transplantation operation will be declared a failure.
 - iii. Third payment: 25% of finalised depending upon survival rate by technically proper method with photography and verification by the committee.
 - 100% payment on 100% survival of all the trees that survived in the first year.
 - 75% payment if survival of all the trees that survived in the first year is between 60 to 79%.
 - 50% payment if survival of all the trees that survived in the first year is 50 to 69%
 - No payment if less than 50% trees have failed to survive. Further payments in the subsequent years will not be released as the transplantation operation will be declared a failure.

- iv. Fourth and final payment: 25% of finalised rate depending upon survival rate by technically proper method with photography and video recording of maintenance done and verification by the committee.
- 100% payment on 100% survival of all the trees that survived in the first year.
 - 75% payment if survival of all the trees that survived in the first year is between 60 to 79%.
 - 50% payment if survival of all the trees that survived in the first year is 50 to 69%
 - No payment if less than 50% trees have failed to survive. Further payments in the subsequent years will not be released as the transplantation operation will be declared a failure.

Moreover for all transplanted trees that do not survive indigenous tree species with 15 feet height and atleast 6 inch diameter to be planted at 1:5 ratio should be planted.

- (c) For projects where 100 or more trees have been transplanted, a social audit at the end of one year of completion of tree transplantation shall be carried out to establish the actual tree survival rate and the completion certificate shall be jointly signed by the concerned Tree Officer and a representative of the social audit team.

Subsequent responsibility for maintenance of transplanted trees after handover from the technical agency shall lie with the land owning agency.

5. Social audit:-

Government of National Capital Territory of Delhi recognizes participation through social audits as the most effective manner to assess the success of tree transplantation projects. Local committees (ward or assembly level) comprising citizen groups, professionals and experts shall be constituted by the Department of Forests and Wildlife. Tree committees will be responsible for carrying out regular monitoring of all projects involving compensatory plantation or tree transplantation of 100 or more trees/saplings in their local areas and to certify their tree survival rate at the end of one year.

6. Publishing of data on website:-

- (1) Department of Forests & Wildlife shall keep a detailed and up to date record on its website every month of every application approved for tree felling under Delhi Preservation of Trees Act, 1994 with the following details:
- (a) Application details.
 - (b) Location of affected site.
 - (c) Number and type of trees felled along with date when felling was completed.
 - (d) Number and type of trees transplanted along with date when transplantation was completed.
 - (e) Location of site for compensatory plantation, details such as type, height and geo-tagging of each tree/sapling and date when compensatory plantation was completed.
 - (f) Agency in-charge of carrying out tree transplantation.
 - (g) Whether social audit by citizen committee carried out, and if so details of the same.

7. Empanelment of Technical Agencies for Tree Transplantation:-

- (1) The Department shall empanel qualified transplantation agencies that meet minimum technical criteria and expertise to carry out transplantation work in Delhi.
- (2) To carry out transplantation from any project site in the National Capital Territory of Delhi of Delhi, the applicant shall be required to select an agency from among the empaneled agencies only that will appear the technical feasibility report and carry out tree transplantation for the specific project. The empanelled agency shall adhere to all the technical specifications for carrying out tree transplantation in Delhi as issued from time to time by the Department.

8. Land for Tree Transplantation:-

Ex-situ transplantation of trees shall be facilitated along Delhi Public Works Department roads on first priority subject to availability of land along the roads. In addition, special land banks for tree transplantation will be identified across Delhi by Department, where re-plantation can be carried out, for example at government nurseries. In case, such land is not available, it will be responsibility of the applicant to arrange such land to accommodate transplanted tree species in a scientific manner.

9. Exemptions from Carrying Out Tree Transplantation:-

As a general rule, it shall be mandatory for all developmental projects to ensure that a minimum 80% of the affected trees are scientifically transplanted, except for the following cases:

- (a) Private organizations or individuals requiring 10 or less trees to be felled.
- (b) Project specific exemption granted in exceptional cases by the committee constituted by State Government for this purpose and for reasons to be recorded in writing.

10. Facilitating Scientific Tree Transplantation in National Capital Territory of Delhi:-

- (1) Tree transplantation is a subject with evolving technology and best practices for successful and scientific transplantation of various tree species found in the agro-climatic conditions prevailing in National Capital Territory of Delhi. A dedicated Tree Transplantation cell shall be established in the Department, to facilitate and deal with all matters related to tree transplantation in National Capital Territory of Delhi.
- (2) The functions of the Tree Transplantation cell shall be as under:
 - (a) To prepare and regularly update the technical specifications for tree transplantation to be strictly followed for any tree transplantation activity in the National Capital Territory of Delhi.
 - (b) To carry out empanelment of technical agencies for tree transplantation in Delhi at least once every two years.
 - (c) To prepare model request for proposal and other supporting documentation to support government agencies in efficiently adopting and following the established procedure for tree transplantation work in Delhi.
 - (d) To define the benchmark tree survival rate and update it from time to time keeping evolving scientific trends and data on success factors of tree transplantation in Delhi.
 - (e) To organize and carryout technical training and capacity building of Tree officers of Department, engineering staff of Pubic Works Department etc. on the subject of tree transplantation.
 - (f) To maintain a central repository of all tree transplantation works undertaken in Delhi along with the geo-tagged data of such trees as well as data on success rates of different projects, different tree species, different land owning agencies and technical agencies in-charge of carrying out tree transplantation.
 - (g) To periodically flag to the Tree Authority those applicants or technical agencies who are unable to achieve the benchmark tree survival rate, and the reasons thereof.
 - (h) To constitute local Tree committees (ward or assembly level) comprising citizen groups, professionals and experts within 3 months of the notification of this policy for the purpose of carrying out social audits as requires under this policy and to specify the norms for carrying out such social audits.
- (3) The Tree Authority of Delhi shall be the apex body responsible for regular monitoring of the implementation of the prescribed procedure for tree transplantation and for evolving new norms, mechanisms and best practices to achieve the objective of ensuring successful tree transplantation in Delhi.

By Order and in the Name of the Government of
National Capital Territory of Delhi,

SANJEEV KHIRWAR, Principal Secy. (Environment & Forests)

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REMINDER-II

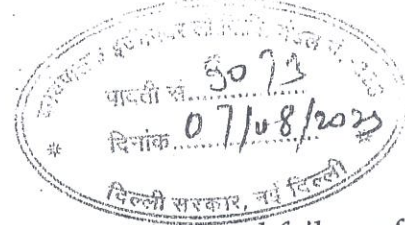
GOVT. OF NCT OF DELHI
DEPARTMENT OF FOREST AND WILD LIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,
DELHI-110007

F.No 337/CFD/DCF(C)/Site - Inspection Reports/2023-24/4736-41

Date: 02.08.2023

To,

✓ The Executive Engineer (Civil),
Office of the CBMD Division,
M-323,PWD,Vikas Bhawan -II,
Delhi-110054



Sub: Non-compliance of Terms & Conditions for tree felling permissions and failure of transplantation- reg

This is to bring to your notice that permission for tree transplantation of 19 trees were issued to the addressee for 6 Flag Staff Road, Civil Lines from the office of the undersigned. Details of transplantation permissions are provided hereunder:

S.No	File. No.	Date	No. of Trees
1.	F.No.09/NFD/TC/Felling/2020-21 (OFFLINE)	10.11.2020	09 trees to be transplanted
2.	F.No.19/NFD/TC/Online/Felling/2021-22 (OFFLINE)	04.01.2021	02 trees to be transplanted
3.	F.No.44/CFD/TC/Online/Felling/2021-22 (I.D. No. 6288)	28.02.2022	04 trees to be transplanted
4.	F.No.05/CFD/TC/Online/Felling/2022-23 (I.D. No 6483)	12.04.2022	04 trees to be transplanted
TOTAL TREES TO BE TRANSPLANTED			19 TREES

As per the status report dated 01.05.2023 filed by Sh. Ravinder Kumar (DRO), out of a total of 19 nos. of trees to be transplanted, only 1 Bargad tree was found to be alive and in healthy condition, 11 nos of trees were found be dead and in dead condition, 07 trees were found to be missing at the transplantation sites i.e PWD Office, Khyber Pass, KNR, Civil Lines and PWD nursery near Majnu Ka Tila.


As a Tree Officer, the undersigned conveys her disappointment with such flagrant disregard for the guidelines and regulations in place to protect and preserve the environment. It is crucial to ensure that all activities related to transplantation of trees are carried out in a reasonable and sustainable manner to mitigate the impact on environment.

In view of the above, the undersigned had issued a letter dated 04.05.2023 vide F.No 337/CFD/DCF(C)/Site - Inspection Reports/2023-24/1225-29 through which it was communicated that 90 tree saplings of indigenous species (like Neem, Peepal, Arjun, Pilkhan, Jamun) of height 15 feet and having a minimum diameter of 6 inches to be planted. It was also

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directed that a compliance report of the above mentioned plantation should be submitted in the office of the undersigned within 3 months. It is hereby pertinent to mention that the said period of 3 months for plantation of 90 trees (conditions as specified above) and submission of compliance report concludes on 04.08.2023.

No compliance report has been received by the office of the undersigned till date. Thereby it is directed that appropriate action be taken and consequent compliance report w.r.t the same be submitted in the office of the undersigned within the timeframe provided.


Cheshta Singh
Dy. Conservator of Forests
Central Forest Division/Tree Officer

Copy to:

1. PS to PCCF, A-Block, 2nd Floor, Vikas Bhawan, IP Estate, New Delhi - 110002 (for kind information).
2. P.S to CCF (Admin), A-Block, 2nd Floor, Vikas Bhawan, IP Estate, New Delhi - 110002 (for kind information).
3. P.A to CF, A-Block, 2nd Floor, Vikas Bhawan, IP Estate, New Delhi - 110002 (for kind information).
4. DCF (HQ), A-Block, 2nd Floor, Vikas Bhawan, IP Estate, New Delhi - 110002 (for kind information).
5. Executive Engineer, Maintenance Department, PWD, Lok Nayak Hospital, Delhi (for kind information).


Cheshta Singh
Dy. Conservator of Forests
Central Forest Division/Tree Officer

GOVT. OF NATIONAL CAPITAL TERRITORY OF DELHI
PUBLIC WORKS DEPARTMENT(M-323)

ANNEXURE - XXV



सत्यमेव जयते

कार्यालय कार्यपालक अभियंता
सेन्ट्रल एवं नई दिल्ली भवन
(एम-323) लोडिंग वि०, ए-ब्लॉक,
प्रथम तल, विकास भवन-2 नजदीक
मैटकाफ हाऊस, सिविल लाईन,
दिल्ली-110054.



OFFICE OF EXECUTIVE ENGINEER
CENTRAL & NEW DELHI BUILDING
(M-323) PWD A-BLOCK,
1ST FLOOR, VIKAS BHAWAN-II,
CIVIL LINES, DELHI-110054.



Ph:- 011-23813979

Fax:-011-23813997

E-mail :- eepwddelhim323@gmail.com

NO. 23(CMR)/DB/C&ND Bldg. (M-323)/2023-24/ 2025 दिनांक: 4/8/23

To,

Deputy Conservator of Forests,
Central Forest Division / Tree officer,
O/o The Deputy Conservator of Forest,
Central Forest Division, Kamla Nehru Ridge,
Delhi-110007.

Name of work :-Reg. Non- compliance of the Terms & conditions of Tree
Transplantation /Felling Permissions and failure of
Transplantation.

- Ref. No. :- 1 Your office letter No. 337/CFD/DCF/(C)/Site-Inspection Reports/
2023-24 /1225-29 dt. 04-05-2023.
2 This office letter No. 23(CMR)/DB/C&ND Bldg.(M-323)/2023-
24/1175 dt. 20/05/2023.
3 This office letter No. 54(11)20-21/C&ND Bldg.(M-323)/2023-
24/1577 dt. 19/06/2023.
4 AD(Hort.) office letter No. 54(Hort.)/HSD-C&ND/HD-East/ PWD
/2023/272 dt. 01-08-2023.

Kindly refer your letter at S. No. 1 which was addressed to Executive Engineer,
Maintenance Deptt., PWD, Lok Nayak Hospital, New Delhi received to undersigned
on 17-06-2023 through whatsapp from Horticulture wing of PWD vide which it was
asked for submission of compliance report for plantation of 90 trees saplings of
indigenous species (like Neem Pipal, Arjun, Pilkhan, Jamun).

This office vide above referred letter at S. No. 2 has requested to Dy.
Director(Hort.) wing of PWD for taking action in compliance of above letter for
plantation of 90 trees saplings.

DD(Hort.) through whatsapp vide letter No. at S. No. 4 has informed that 90
trees of pilkhan have been planted at outer ring road(Chanding Ram Akhada to
Majnu Ka Tilla) near Chandrawal as compensatory plantation in lieu of 19 trees
(Annexure-A), copy of Google Map loction is also enclosed as (Annexure-B).

It is for your information and necessary action please.

Enclosed :- As above.

कार्यपालक अभियंता
सेन्ट्रल एवं नई दिल्ली भवन (एम-323)

6/

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Copy to:-

- 1- The Chief Engineer (Flyover), 4th Floor, MSO Bldg., New Delhi.
- 2- The Superintending Engineer, C&ND, opposite Gate No.-9, IG Stadium, IP Estate, Delhi.
- 3- The Deputy Director (Hort.), Div. M-214, PWD G.S. Mihar Bhoj Vatika NH-24, 2nd Nizamuddin Bridge, New Delhi-110091.
- 4- The Assistant Engineer, C&ND Sub Division M-3231(N), 16A Rajpur Road, Delhi.
- 5- The AAO, C&ND Bldg.(M-323), Vikas Bhawan-II, Civil Line, Delhi for information.
- 6- Guard File.


कार्यपालक अभियंता

Reminder - II
Most Urgent
 (Court Matter)

GOVT. OF NCT OF DELHI
 DEPARTMENT OF FOREST AND WILD LIFE
 OFFICE OF THE DEPUTY CONSERVATOR OF FOREST
 CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,
 DELHI-110007(PH.:-23853561)

F. No. 44/DCF(C)/DPTA/Offence/2021-22/101-04

Date: 09.04.2024

To,

The Executive Engineer (Civil),
 Office of the CBMD Division,
 M - 323, PWD, Vikas Bhawan - II,
 New Delhi-110054

Sub: Joint Inspection apropos to compensatory plantation and transplantation carried out in reference to tree felling/transplantation permissions granted for 6 Flag Staff Road & 45 - 47 Rajpur Road -reg

Ref: (1). Your office letter No. 10(6)Forest/DD/HD East(M)/PWD/134 dated 15.01.2024

This is in reference to the above-mentioned letter dated 15.01.2024 forwarded to the office of the undersigned, vide which details of all four (04) locations/sites at which compensatory plantation and transplantation in lieu of tree felling/transplantation permissions granted for 6 Flag Staff Road and 45 - 47 Rajpur Road was submitted.

Hereby, it is directed that a Joint Inspection of all four (04) locations/sites at which compensatory plantation and transplantation in lieu of tree felling/transplantation permissions granted for 6 Flag Staff Road and 45 - 47 Rajpur Road is scheduled for Monday 15.04.2024 from 11:30 A.M. onwards in the presence of the undersigned i.e. Dy. Conservator of Forests (Central) GNCTD along with officials of Central Forest Division (GNCTD).

All concerned officials on behalf of PWD (GNCTD) are directed to be present at the four (04) sites of compensatory plantation to facilitate and carry out the process of joint-inspection.

9/4/2024
 Dy. Conservator of Forests
 (Central Forest Division)

Copy to:

1. The Director (Hort.), PWD, M.S.O. Building, New Delhi (for kind information).
2. Dy. Director, Horticulture Division (EAST) M, PWD, GNCTD, G.s. Mihir Bhoj Vatika, NH - 24, Nizamuddin Bridge, Eastern Approach, East Side, Delhi - 91 (for kind information).
3. DCF (P&M), A-Block, 2nd Floor, Vikas Bhawan, IP Estate, New Delhi 110002 (for kind information).

4. In-charge (Tree Cell), Central Forest Division, Department of Forests & Wildlife, Kamla Nehru Ridge, Delhi - 110007 (for kind information).

Dy 9/4/2023
Dy. Conservator of Forests
(Central Forest Division)

Sub: Joint Inspection report dt. 15.04.2024 apropos to Compensatory plantation and transplantation carried out in reference to tree felling/transplantation permission granted for 6 Flag Staff Road & 45-47 Rajpur Road.

681/c
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Inspection Date: 15.04.2024

A joint inspection was carried out by the DCF Central along with Range Officer Central. Sh. Pradeep Lochab (Forester) and Sh. Aadesh Kumar (Forest Guard) and PWD Officials on 15.04.2024. During the inspection it was found that the site of Compensatory plantation is not cleaned properly, weeds were also grown at some places without proper maintenance and found few trees were in leaning without support & found in dry condition. Accordingly, the DCF Central directed the user agency i.e PWD to ensure the regular maintenance of compensatory plantation by taking up the work of cleaning/weeding, watering and other tending operations for the maintenance of compensatory plantation.

As well as the PWD was directed to submit the undertaking that "in pursuance to the tree felling/transplantation permission granted in this matter, number of trees which were planted as compensatory plantation in lieu of every tree felling/transplantation permission granted, time and location (geo-coordinates specified) of plantation and also the expenditure incurred thereupon"

It was directed to PWD Officials that site should be cleaned/maintained by removal of weeds, providing support to leaning plants, regular watering and joint inspection will be done in the next week again i.e on 24.04.2024.

Vicky
Range Officer
Central Forest Division

Naile
Dy. Conservator of Forests
Central Forest Division

GOVT. OF NATIONAL CAPITAL TERRITORY OF DELHI
PUBLIC WORKS DEPARTMENT (M-323)



कार्यालय कार्यपालक अभियंता
सेन्ट्रल एवं नई दिल्ली भवन (एम-323),
लोनिवि, ए-ब्लॉक, प्रथम तल, विकास
भवन-II नजदीक मेटकाल हाऊस, सिविल
लाईन, दिल्ली-110054.



OFFICE OF EXECUTIVE ENGINEER
CENTRAL & NEW DELHI BUILDING
(M-323) P.W.D. A-BLOCK,
1ST FLOOR, VIKAS BHAWAN-II,
NEAR METCALF HOUSE,
CIVIL LINES DELHI-110054.



Ph:- 011-23813979

Fax:-011-23813997

E-mail :- eepwddelhim323@gmail.com

क्र. 54(Tree Cutting)/सेन्ट्रल एंड नई दिल्ली भवन (एम-323)/2023-24/ 1070

दिनांक: 18/4/24

To

The Deputy Conservator of Forests
Central Forest Division/Tree Officer
O/o The Deputy Conservator of Forest
Central Forest Division, Kamla Nehru Ridge
Delhi-110007.

Legal
Dept

विषय: - Regarding Joint inspection of compensatory plantation done against tree felling permissions of 6 Flag Staff Road.

- संदर्भ: 1. DD (Hort.) office letter No. 10(6)/Forest/DD/HD East (M)/PWD/134 dt. 15.01.2024.
2. Your office letter no. 44/DCF(C)/DPTA/Offence/21-22/11813-11816 dt. 11.03.2024.
3. AD (Hort.) office letter No. 54(Hort.)/HSD-C&ND/HD-East/PWD/2024/62 dt. 27.03.2024 (copy enclosed).
4. DD (Hort.) letter No. 10(6)/Hort. Div. (East)/PWD/DG/749 dt. 03.04.2024.
5. This office even letter No. 1024 dt. 15.04.2024 (copy enclosed).

Kindly refer your letter at s.no.-02 vide which report in reference to D.D. (Hort.) letter mentioned at s.no-01 regarding compensatory plantation was sought from this office. In this regard, report with photographs of different locations where plantation has been done was received from D.D. (Hort.) vide referred letter at s.no.-04 was sent to your office vide this office letter mentioned at s.no.-05 dt. 15.04.2024. Now, detailed comprehensive report submitted by A.D. (Horticulture), Sub Division C&ND, PWD, New Delhi vide its letter mentioned at s.no.-03 to D.D. (Horticulture), Hort. Division- East (M) M-214. PWD, Delhi, after joint inspection done on 22.03.2024 is as follows: -

S.No.	Felling/Transplanting permission received/issued to	Number of trees planted under compensatory plantation	Place & Time of plantation	Current Status/Remarks
1.	1. F/No. 09/NFD/TC/Felling/2020-21/989-90 dt. 10.11.2020 to The Executive Engineer (Civil), C&ND M-323.	90 Nos.	Outer Ring Road Near DRDO Complex.	All plants are surviving & well developed.
	2. F.No. 09/NFD/TC/Felling/2020-21/1081-84 dt. 04.01.2021 to the Executive Engineer (Civil) C&ND M-323.	20 Nos.	Outer Ring Road Near DRDO Complex.	All plants are surviving & well developed.
	3. 13/NFD/TC/Felling/2021-22/2308 dt. 12.08.2021 to the Executive Engineer (Civil), C&ND M-323.	60 Nos. Pilkhan Trees species (Ficus infectoria) of ht. 15 ft. & above with numbering from 1 to	Outer Ring Road Near DRDO Complex.	All plants are surviving & well developed.

4.	F.No. 44/CFD/TC/Felling/2021-22/7521-230 dt. 28.02.2022 to the Executive Engineer (Civil), C&ND M-323.	60 Nos. Trees species Plumeria alba (Champa) with numbering from 1 to 60.	Near Metcalf House & Vikas Bhawan-II at Ring Road.	add Inte (Pilkha planted Garh Fo 16.08.20
5.	F.No. 05/CFD/TC/Felling/Online ID 6483/22-23/78 dt. 05.04.2022 to the Executive Engineer (Civil) C&ND M-323.	50 Nos. Tree species Plumeria alba (Champa) with numbering from 1 to 50 were planted.	I.P. Flyover I.T.O.	All plants are surviving & well developed.
		Total = 280 Nos.	These Trees were planted during the Green Action Plan year 2021-22. 2022-23	
2.	F.No. 337/CFD/DCF(C)/Site Inspection Report/2023-24/1225-29 dt. 04.05.2023 to the Executive Engineer, Maintenance Deptt. PWD, Lok Nayak Hospital, New Delhi.	90 Nos. Trees (In lieu of transplantation) Trees of ht. 15 ft. & above of different species of Pilkhan, Mousari, Neem, Arjun, Jamun planted.	Outer Ring Road Near Chandrawal Planted on 01.08.2023.	All plants are surviving & well developed.

This is for record & further necessary action please.

Encl.:- As Above.

कार्यपालक अभियंता
सेन्ट्रल एंड नई दिल्ली भवन (एम-323)

Copy to:-

1. The Chief Engineer (East), 3rd Floor, MSO Building, New Delhi for information please.
2. The Superintending Engineer, C&ND Circle, PWD, Delhi for information please.
3. The Dy. Director (Hort.), Hort. Division East (M-214), PWD, G.S. Mihari Bhoj Vatika, NH-24; Nizamuddin Bridge, Eastern Approach, East Side Delhi-110091 with respect to your letter mentioned at s.no.-04 above for information please.
4. The Assistant Director (Hort.), Sub Division, C&ND, MSO Building, New Delhi with respect to your letter mentioned at s.no.-03 above for information please.
5. The Assistant Engineer (P), C&ND Bldg. M-323, Vikas Bhawan-II, New Delhi.
6. The Assistant Engineer, Sub Division M-3231, 16A Rajpur Road, Delhi.
7. Guard File.

— Sd —
कार्यपालक अभियंता



GOVT. OF NCT OF DELHI
DEPARTMENT OF FOREST AND WILD LIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,
DELHI-110007(PH.:23853561)

F. No.337/CFD/DCF(C)/Site-Inspection Reports/2023-24/1225-29

Date: 04.05.2023

To,

The Exe. Engineer,
Maintenance Department, PWD,
Lok Nayak Hospital, New Delhi

Sub: Reg. non-compliance of the Terms & Conditions of Tree Transplantation/Felling
Permissions and failure of Transplantation

This is to bring to your notice that the following tree transplantation/felling permission were issued to the addressee for 6 Flag Staff Road, Civil Lines from the office of the undersigned:


S.No	File. No.	Date	No. of trees
1.	F.No. 09/NFD/TC/Felling/2020-21 (Offline)	10.11.2020	09 trees to be transplanted
2.	F.No. 19/NFD/TC/Online/Felling/2021-22 (Offline)	04.01.2021	02 trees to be transplanted
3.	F.No. 44/CFD/TC/Online/Felling/2021-22 (I.D. No. 6288)	28.02.2022	04 trees to be transplanted, 02 trees to be felled
4.	F.No. 05/CFD/TC/Online/Felling/2022-23 (I.D. No. 6483)	12.04.2022	04 trees to be transplanted; 01 tree to be felled
	TOTAL TREES TO BE TRANSPLANTED		19 trees

As per the status report dated 01.05.2023 filed by Sh. Ravinder Kumar (DRO), out of total 19 nos. of trees to be transplanted, only 1 Bargad tree was found to be alive and healthy, 11 nos. of trees were dead and dry and remaining 07 trees were missing at the transplantation sites i.e. PWD Office, Kyber Pass, KNR, Civil Lines and PWD Nursery, near Majnu Ka Tila.

As a Tree Officer, I must convey my disappointment with such flagrant disregard for the guidelines and regulations in place to protect and preserve the environment. It is crucial to ensure that all activities related to transplantation of trees are carried out in a responsible and sustainable manner to mitigate the impact on the environment and the community.


(Signature)
6/5/23

In view of the above, it is communicated that 90 tree saplings of indigenous species (like Neem, Pipal, Arjun, Pilkhan, Jamun) of height of 15 feet and at least 6 inch diameter are to be planted. The Compliance report of the above direction should reach the office of the undersigned within 3 months from the issue of this letter.


CHESHTA SINGH
Dy. Conservator of Forests
Central Forest Division/Tree Officer

Copy to:

1. P.S to PCCF, Department of Forest & Wildlife, 2nd Floor, VikasBhawan, I.P. estate, New Delhi 110002. (For kind information)
2. P.A to CCF (admin), Department of Forest & Wildlife, 2nd Floor, VikasBhawan, I.P. estate, New Delhi 110002. (For kind information)
3. P.A to CF, Department of Forest & Wildlife, 2nd Floor, VikasBhawan, I.P. estate, New Delhi 110002. (For kind information)
4. DCF(HQ), Department of Forest & Wildlife, 2nd Floor, VikasBhawan, I.P. estate, New Delhi 110002. (For kind information)


CHESHTA SINGH
Dy. Conservator of Forests
Central Forest Division/Tree Officer

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Reminder
Most Urgent
(Court Matter)

GOVT. OF NCT OF DELHI
DEPARTMENT OF FOREST AND WILD LIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,
DELHI-110007(PH.:-23853561)

F. No. 44/DCF(C)/DPTA/Offence/2021-22/289-293.

Date: 19.04.2024

To,

The Executive Engineer (Civil),
Office of the CBMD Division,
M - 323, PWD, Vikas Bhawan - II,
New Delhi-110054

Sub: Joint Inspection apropos to compensatory plantation and transplantation carried out in reference to tree felling/transplantation permissions granted for 6 Flag Staff Road & 45 - 47 Rajpur Road -reg .

Ref: (1). Your office letter No. 10(6)Forest/DD/HD East(M)/PWD/134 dated 15.01.2024
(2). Letter dated 09.04.2024 issued vide F.No. 44/DCF(C)/DPTA/Offence/2021-22/101-04

This is in reference to the above-mentioned letter dated 15.01.2024 forwarded to the office of the undersigned, vide which details of all four (04) locations/sites at which compensatory plantation and transplantation in lieu of tree felling/transplantation permissions granted for 6 Flag Staff Road and 45 - 47 Rajpur Road was submitted.

Thereby, a letter dated 09.04.2024 issued by the office of the undersigned, a joint-inspection of all four (04) locations/sites at which compensatory plantation and transplantation in lieu of tree felling/transplantation permissions granted for 6 Flag Staff Road and 45 - 47 Rajpur Road was carried out on 15.04.2024 and during the course of inspection it was observed that the plantation sites were not maintained and cleaning/weeding operations were not carried out at the site.

Hereby in view of the above, it is directed that all four sites of compensatory plantation be maintained and cleaning/weeding operations be carried out. A Joint Inspection of all four (04) locations/sites at which compensatory plantation and transplantation in lieu of tree felling/transplantation permissions granted for 6 Flag Staff Road and 45 - 47 Rajpur Road is scheduled for re-visit on Wednesday 24.04.2024 in the presence of the undersigned i.e. Dy. Conservator of Forests (Central) GNCTD along with officials on behalf of Central Forest Division (GNCTD).

Furthermore, as per order dated 04.03.2024 passed by the Hon'ble National Green Tribunal (NGT) in O.A. No. 334/2023 titled as "Naresh Chaudhary Vs. Union of India & Ors" the following has been directed

o/c

"4. Let all the particulars relating to the criteria and parameters which were considered while granting the permission for transplantation be placed on record by the concern authority, specifically PWD which had sent the proposal and the Forest Department which had granted the permission. So far as, survival of compensatory plantation in lieu of tree felled is concerned, clear status be placed on record by the Forest Department disclosing that in pursuance to the felling permission granted in this matter, number of trees which were planted as compensatory plantation, time and place of plantation and the current status of survival of plantation and also the expenditure incurred thereupon."

In pursuance of the above mentioned directions passed by the Hon'ble National Green Tribunal (NGT) vide its order dated 04.03.2024 in O.A. No. 334/2023 titled as "Naresh Chaudhary Vs. Union of India & Ors" it is directed that concerned official on behalf of PWD shall submit an undertaking at the office of the undersigned providing details in pursuance to the tree felling /transplantation permission granted in this matter, number of trees which were planted as compensatory plantation in lieu of every tree felling/transplantation permission granted, time and location (geo-coordinates specified) of plantation and also the expenditure incurred thereupon.

All concerned officials on behalf of PWD (GNCTD) are directed to be present at the four (04) sites of compensatory plantation to facilitate and carry out the process of joint-inspection.


Dy. Conservator of Forests
(Central Forest Division)

Copy to:

1. The Director (Hort.), PWD, M.S.O. Building, New Delhi (for kind information).
2. Dy. Director, Horticulture Division (EAST) M, PWD, GNCTD, G.s. Mihar Bhoj Vatika, NH - 24, Nizamuddin Bridge, Eastern Approach, East Side, Delhi - 91 (for kind information).
3. DCF (P&M), A-Block, 2nd Floor, Vikas Bhawan, IP Estate, New Delhi 110002 (for kind information).
4. In-charge (Tree Cell), Central Forest Division, Department of Forests & Wildlife, Kamla Nehru Ridge, Delhi - 110007 (for kind information).


Dy. Conservator of Forests
(Central Forest Division)

Inspection Report

Sub: - Joint inspection apropos to Compensatory Plantation and transplantation carried out in reference to tree felling/ transplantation permission granted for 6 Flag Staff Road & 45- 47 Rajpur Road-reg

Inspection date: - 24/04/2024, 25/04/2024

Name of IO: - Gaurav Sharma

Ref: - F.No.44/DCF(C)/DPTA/Offence/2021-22/289-293 dated

With reference to the above mentioned subject, a joint inspection was carried out on 15.04.2024 and during the course of inspection it was observed that the plantation sites were not maintained and cleaning/weeding operations were not carried out at the sites. A re-visit was scheduled on 24.04.2024. As directed, a joint inspection was carried out by Sh. Gaurav Sharma (Forest Department) along with Sh. Rohit kumar (Civil, PWD), Sh. Kunal (Civil, PWD) on 24/04/2024. During the course of inspection the following observations were made which are as follows.

1. In all four sites of compensatory plantation of PWD they tried to follow the observations of 15.04.2024 but was not properly maintained.
2. On Saleem Garh site plantation, support for plants done but some plants seems to be in dry condition, cleaning/ weeding operations were not properly operated (Photo enclosed).
3. On ITO flyover site, watering and cleaning/weeding operation properly followed. (Photo enclosed)
4. On Near Metcalf House DRDO Complex site and Chandrawal site, watering done on both the sites but cleaning/weeding operations on both sites are not properly carried out, support for plants were not done as per observations raised on 15.04.2024. Some plants without any support were lying down on the both sites. (Photo enclosed)

Inspection report is submitted for your kind information and necessary action.

Rohit kumar
26/04/24
Rohit kumar
Civil (PWD)

Kunal
26/04/24
Kunal
Civil (PWD)

Gaurav Sharma
26/04/24
Gaurav Sharma
Forest Guard

Pls indicate extent as of loss in drier condition

Ta.
SFC(C)

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26/4/2024

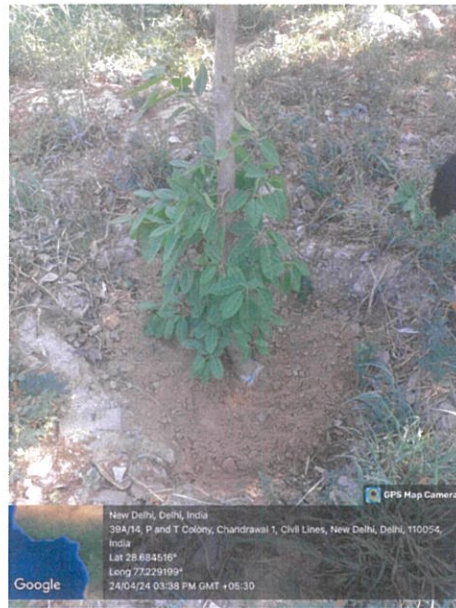
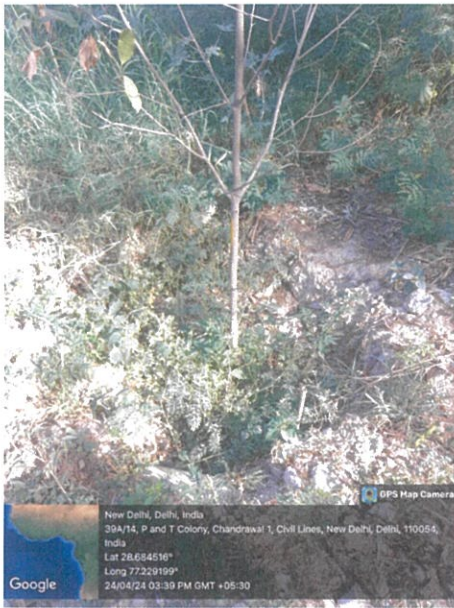
25/24/24







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GOVT. OF NCT OF DELHI
DEPARTMENT OF FOREST AND WILD LIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,
DELHI-110007, (Ph: 011 - 23853561)

F.no.44/DCF(c)/DPTA/Offence/21/22/2528-2530

Date: 14/03/24

Order

(Under section 31, DPTA, 1994)

Whereas, vide application ID nos. 6483, 3440, 6288 and two other applications, permissions were granted to PWD, Govt. of Delhi for felling/transplantation of total nos. of 28 trees (05 trees, 06 trees, 06 trees, 09 trees, 02 trees respectively) at 6 Flag, Staff Road, Civil Lines and 45-47 Rajpur Road, Delhi-110054.

Whereas, during the course of inspection it was found that out of 19 trees to be transplanted only one Bargad tree was alive and 280 tree to be carried out as compensatory plantation out of which only 83 trees were found alive and rest 197 trees reported as a failure of transplanted trees and compensatory plantation respectively.

Therefore, as directed, you are hereby directed to plant 100 times in lieu of failure of compensatory plantation of 197 trees. i.e. 197×100 times = 19700 trees under section 31 of DPTA, 1994 and to successfully maintain the trees for seven years as per the DPTA, 1994 and submit the monthly report of survival of the plantation in this office along with the photographs without fail. Failing which the plantation will be carried out by the Forest Department for which you have to provide the 19.7 ha. land and also deposit additional amount for taking up compensatory plantation to be spent on the creation and maintenance of compensatory plantation for a period of seven years. The additional amount for carrying out the plantation of 19700 trees is as $5700 \times 19700 = \text{Rs. } 112290000/-$ (Rupees Eleven Crore Twenty Two Lakhs Ninty thousand only) shall be deposited in this office in case PWD fails to carry out the plantation as directed.

Hence, you are further directed to submit the compliance of above order in this office within 07 working days as the matter is pending in Hon'ble NGT Matter No. O.A.no.334/2023 titled Naresh Choudhary Vs UOI & Ors.

To,

The Executive Engineer (PWD)
Office of the Executive Engineer
Central & new Delhi Building (M-323) P.W.D.
A Block, 1st floor, Vikas Bhawan-II,
Near Metcalf House, Civil lines,
Delhi-110054

o/c

Dy. Conservator of Forests
Central Forest Division/Tree Officer

Copy to:

1. P.A to CF, Department of Forest & Wildlife, 2nd floor, Vikas Bhawan, I.P. estate, New Delhi, 110002
2. DCF HQ (P & M) Department of Forest & Wildlife, 2nd floor, Vikas Bhawan, I.P. estate, New Delhi, 110002

Dy. Conservator of Forests
Central Forest Division/Tree Officer